

FIFTEENTH KERALA LEGISLATIVE ASSEMBLY

**COMMITTEE ON PUBLIC ACCOUNTS
(2021-23)**

**TWELFTH REPORT
(Presented on 16th March, 2022)**



**SECRETARIAT OF THE KERALA LEGISLATURE
THIRUVANANTHAPURAM**

2022

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**COMMITTEE
ON
PUBLIC ACCOUNTS
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TWELFTH REPORT

on

**Action Taken by Government on the Recommendations contained in the Fifty
Seventh Report of the Committee on Public Accounts (2014-16)**

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COMMITTEE ON PUBLIC ACCOUNTS
(2021-2023)

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Shri Reji B., Joint Secretary

Shri R. Venugopal, Deputy Secretary

Smt. Shamy J., Under Secretary.

INTRODUCTION

I, the Chairman, Committee on Public Accounts, having been authorised by the Committee to present this Report, on their behalf present the Twelfth Report on Action Taken by Government on the Recommendations contained in the Fifty Seventh Report of the Committee on Public Accounts (2014-16).

The Committee considered and finalised this Report at the meeting held on 11th March, 2022.

SUNNY JOSEPH,
Thiruvananthapuram
16th March, 2022.
*Chairman,
Committee on Public Accounts.*

REPORT

This Report deals with the Action Taken by the Government on the recommendations contained in the 57th Report of the Committee on Public Accounts (2014-2016).

The 57th Report of the Committee on Public Accounts (2014-16) was presented to the House on 09th July 2014. The Report contained Sixteen recommendations relating to Health & Family Welfare, Finance, General Administration, Vigilance, Higher Education, Power and Information & Public Relations Departments. The report was forwarded to Government on 21.07.2014 seeking the Statements of Action on the recommendations contained in the Report and the final reply was received on 26-03-2019.

The Committee examined the Statements of Action Taken received from the Government at its meeting held on 17.06.2015, 06.01.2016, 30.11.2016, 22.11.2017 and 07.08.2019. The Committee was not satisfied with the Action Taken by Government on the recommendations in para No. 8 and decided to pursue further. This recommendation, reply furnished thereon and further recommendation of the Committee are included in Chapter I of this Report.

The Committee decided not to pursue further action on the remaining recommendations in the light of the replies furnished by the Government. Such recommendations of the Committee and the Action Taken by Government are included in Chapter II of this Report.

Chapter I

Recommendation in respect of which Action Taken by Government is not satisfactory and which required reiteration.

Health & Family Welfare Department

Recommendation

(Para No. 8)

1.1 The Committee analyses that lack of co-ordination between Health and Family Welfare Department and Local Self Government Department resulted in idling of the building constructed for CHC, Perambra for about four years. The Committee expresses its anguish over the irresponsible attitude of the Health and Family Welfare Department and comments that the public money utilized for the benefit of the poor people could not be made useful to them due to certain technical reasons. It suggests that the Health and Family Welfare Department should be cautious in avoiding such delicacies in future and also recommends to take necessary steps to create additional posts for the smooth functioning of PHCs.

Action Taken

1.2 Many Local Self Government institutions have constructed infrastructure for inpatient and other facilities using plan funds allocated under the decentralized planning programmes. Even if posts were not available, the Local Self Government Institutions would construct infrastructure hoping Government to sanction additional posts. In this case also the DMO Kozhikode put up a proposal for enhancement of bed strength and creation of additional posts for medical and para medical staff for providing service in the new building.

1.3 Government is able to sanction additional staff only as per the budget allocation in the finance bill, considering the number of posts required by different LSG institutions. It is not possible to sanction services in all the building constructed by the LSG Institutions. In this case also the building can not be used due to the mismatch between the activities of LSG Institutions and Government. After reviewing the existing position, Government have allotted the building for alternate uses and not for wards, as was originally planned.

Further Recommendations

1.4 The Committee observed that many Local Self Government institution had established several infrastructure in anticipation of creation of additional posts and on non sanctioning of posts these infrastructure were utilised for alternate purposes which was not envisaged earlier. The Committee recommend that hence forth, the infrastructure should be utilised for the specific purposes for which the approval was obtained.

Chapter II

Recommendations in respect of which the Committee do not desire to pursue further in the light of the replies furnished by the Government.

Health & Family Welfare Department

Recommendation

(Para No. 3)

2.1 The Committee urges the Health and Family Welfare Department to furnish a detailed report on the action taken on the findings of vigilance enquiry.

Action Taken

2.2 The Accountant General (Audit) Kerala in their Audit report pointed out defalcation of fees collected by the Blood Bank amounting to 6.30 lakhs. As per various books & accounts of Hospital Development Committee fund of Women and Children Hospital, Thycaud for the period from 01.01.2006 to 31.03.2009, an amount of ₹4,67,410 was misappropriated from Blood Bank collection by Sri. C.Sivan the then Blood Bank Technician. Apart from the above, an amount of ₹1,66,534 was also misappropriated through committing totalling mistakes in cash book for the period from 10.06.2004 to 31.01.2008. Sri.P.S.Mathai, Lower Division Clerk who was in charge of the cashier of the Hospital Development Committee accounts for the above period was responsible for the defalcation.

2.3 As per the notice No.EC4-59674/09/DHS dated 21.01.2011 the Director of Health Service was given direction to Sri.C.Sivan one of the delinquent Officer to remit a sum of 4,67,410 with 18% interest to Hospital Development Committee fund of Women and Children Hospital, Thycaud, Thiruvananthapuram within 20 days from the date of receipt of the notice. Aggrieved by this Sri. C.Sivan was filed OA No.302/12 before the Hon'ble Kerala Administrative Tribunal. The Hon'ble Kerala Administrative Tribunal in their order dated 09.04.2012 directed 1st respondent ie. Secretary, Health and Family Welfare Department to consider and pass orders on Annexure A11 (the appeal submitted by the applicant) in accordance with law after affording an opportunity of being heard to the applicant within three months from the receipt of the copy of the order.

2.4 Accordingly notice was issued to the applicant requesting to attend a personal hearing scheduled on 09.10.2012 as per Government letter dated 01.10.2012. In the meantime, the Director of Health Services was reported vide

letter No.EC4/59674/09/DHS dated 08.10.2012, that Sri. C.Sivan, one of the delinquent officer has been expired on 14.07.2012.

2.5 An amount of ₹1,54,929/- had already been recovered from Sri.P.S.Mathai, L D Clerk, in charge of Hospital Development Committee accounts during the time. A case has been registered against him as V.A.C.B.V.C 2/12 SIU2 (Sec.13(2) R/W 13(1) C&D of PC Act and Sec 409, 471, 477 (A) IPC and is till under investigation.

2.6 Sri.C.Sivan expired on 14.07.2012. He was served Memo of Charges from the office of the Director of Health Services. As per the order of the Hon'ble Kerala Administrative Tribunal, further action in pursuant to recovery has been kept in abeyance. Action against him is yet to be finalized by the DHS.

Finance Department

Recommendation

(Para No. 5)

2.7 The Committee reiterates its earlier recommendation that finance Department should provide separate fund for meeting the expenditure like electricity and water charges for different department.

Action Taken

2.8 In the Budget Estimates, Provision for meeting expenditure towards electricity charges and water charges in respect of various departments are separately classified under the object heads '1-Water Charges' and '2 Electricity Charges' under the detailed heads '05 Office Expenses' below the functional purpose of Medical Colleges, Hospitals, Colleges, Technical institution etc are

classified under head '1-Water Charges', '2-Electricity Charges' and '3 other items' under the detailed head '34 Other Charges' below the functional major head concerned. In the Budget circular it is specifically mentioned that provision proposed by the Controlling Officers for Office expenses should indicate requirement under water charges, electricity charges etc separately. Normally provision for water and electricity charges are included in the budget estimates based on the requirements furnished by the Controlling Officers. The trend in actual expenditure of the preceding years are also taken into account in the estimation of Water and electricity charges. Specific requirements such as provision for settling arrears claims, if any, reported by the Controlling Officers are also considered in the budget. If the provision made for Water charges, electricity charges etc in the budget is found inadequate during the course of the financial year, supplementary fund is provided by way of authorisation of additional expenditure, re-appropriation, SDG etc.

Health & Family Welfare Department
Recommendation
(Para No. 14)

2.9 The Committee urges the Health and Family Welfare Department to furnish the details of the vigilance enquiry over the misappropriation of fund utilisation of Hospital Development Committee in Medical College Chest Hospital, Mulamkunnathukavu, Thrissur.

Action Taken

2.10 Director of Health Services has reported that the enquiry had been completed in the vigilance case (Case No.704109 &VC6/2010 Thrissur)

registered against the misappropriation in Medical College Chest Hospital, Thrissur. Director of Vigilance vide letter dated 02.09.2011 requested Director of Health Services for the permission to prosecute the erring officers Sri. K.M. Srinivasan (Lay Secretary & Treasurer), Sri.Unnikrishnan (Head Clerk) & Sri.Anoop (Lower Division Clerk) Considering the request, Director of Health Service issued permission to prosecute these officials on 04.11.2011. Director of Health Service has also issued Memo of charges (EC7-86536/09/DHS(1)(2)(3) dated 20.11.2014) to these erring officers.

2.11 As per G.O.(P)No.65/92/Vig, dated 12th May 1992, when an investigation/enquiry against a Government servant is pending in the Directorate of Vigilance Investigation, the Head of the Department /Office concerned shall not initiate a parallel departmental enquiry on the same allegation but shall wait for the completion of the investigation/enquiry by the Director of Vigilance Investigation. Since the misappropriation case in MCCNH TSR has been taken up by the Vigilance department, departmental action was not initiated. Later on 14.12.2012 Government order modified that parallel departmental action also be taken. Hence the delay occurred.

2.12 As per Government direction Rs.5375/- was recovered from witness 2 Smt V. Jayasree Nursing Assistant and witness 5, Smt. A.R.Vasumathy, Pharmacist (Retd). Details of liability amount fixed against the accused was not mentioned in the Government letter dated 31.01.2012. Clarification for this was furnished by Government on 04.11.2012. Subsequently recovery proceedings were initiated against the accused.

2.13 Departmental action against officials named Sri.Sreenivasan, Lay Secretary and Treasurer (Retd) Sri. Unnikrishnan (Head Clerk Retd on

28.02.2016) and Anoop are being initiated for the offence of misappropriation of money at Medical College Chest Hospital, Thrissur. Sri.Sreenivasan, Lay Secretary & Treasurer (Retd.) was served showcause notice imposing barring of two increments without cumulative effect during the month of 6/15. He has furnished no reply. Action is being taken to finalise the disciplinary action against him. DCRG has not been released to him. Proposal for sanction of his provisional pension has been forwarded to Accountant General. Sri Unnikrishnan, Head Clerk (Retd on 29.02.2016) and Anoop were issued Memo of Charges with direction to remit the amount liable to him. But no written statement of Defence has been submitted by him till date. In order to complete the disciplinary proceedings, an enquiry under Rule 15 of KCS (CC&A) 1960 is proposed to be conducted against Sri. Unnikrishnan, head Clerk & Anoop, Clerk. Steps are being taken to recover the amount from the incumbent.

Recommendation (Para No. 15)

2.14 The Committee remarks that misappropriation is a matter of grave concern and it could not be rectified simply by realising the amount misappropriated. It blames the department in not taking any departmental actions against the officials involved in the misappropriation. The Committee exhorts the Health and Family Welfare Department to fix the liability for the fault and take appropriate actions against the erring officials at least in cases where vigilance enquiry had not been initiated.

Action Taken

2.15 An amount of Rs.16908/- was noted by the Accountant General as liability as per their inspection report in PHC Kollamgode. No disciplinary action has

been taken against any staff in this regard since the short collection of HDC receipt and unauthorised payments were remitted tot the bank accounts and the discrepancy in arriving cash balance was happened due to the clerical error in carry forwarding the closing balances and no financial loss occured to the Government.

2.16 Government have initiated disciplinary action against Dr.Mini R Nair, Assistant Surgeon in Community Health Centre, Ellappully. Memo of charges has been served to her and she has submitted the written statement of defence and the matter is under consideration of Government.

2.17 Government have initiated disciplinary action against Sri. M.Jayaprakash, Clerk, Smt.P.K.Sunitha, Clerk, Sri.Venugopal N A. UDC in Taluk Hospital, North Paravoor and finalised the disciplinary action by awarding punishment of barring annual increment without cumulative effect for a period off 3,2 and 1 year respectively.

Recommendation (Para No. 16)

2.18 The Committee remarks that considerable amount is being transacted through Hospital Development Committee without any checking. It recommends the Health and Family Welfare Department to evolve an effective mechanism to monitor the fund utilisation by the Hospital Development Committees.

Action Taken

2.19 The utilisation of fund in the hospitals are followed by the Government Rules and regulations strictly. Government proposed registers are used for all

cash transactions. Printing of forms, books and other items procurement of materials are done as per the store purchase manual. The guidelines issued by the Government from time to time is being followed by the hospitals regarding the utilization of Hospital Development Society funds. The guidelines regarding HDC is applicable to the hospitals above District level also.

Recommendation

(Para No. 24)

2.20 The Committee opines that vigilance enquiry shelters many fraud officers from any disciplinary action till their retirement. The Committee understands that the delay in taking action adversely affects the timely disposal of cases. So it recommends that each Administrative Department should scrupulously watch the progress of the enquiry issued under them and take immediate action on the recommendation of the Vigilance Enquiry Report as and when it received.

Action Taken

General Administration Department

2.21 Government has directed all the Administrative Department vide Circular No.20035/Par/15/GAD, dated 26.3.2015 to scrupulously watch the progress of the Vigilance enquiry issued under them and take immediate action on the recommendation of the Vigilance Enquiry Report as and when it is received.

Vigilance Department

2.22 Government have issued circular instruction/orders from time to time regarding timely completion of various enquiries/investigation by the Vigilance &

Anti Corruption Bureau and the follow-up action on the consequent reports by the Administrative Departments concerned. Finally, to make the Vigilance action to be more effective, fruitful and a comprehensive one, Circular No.6621/E3/14/Vig, dated 14.10.2014 was also issued.

2.23 As per UO Note No.1680/E3/15/Vig dated 18.04.2015 a copy of the recommendation No.24 of the 57th report of Public Accounts Committee (2014-16) has been forwarded to all administrative departments including Law and Finance Department to give due importance and take prompt follow-up action on the same also considering the instructions contained in the circular dated 14.10.2014.

Observation of the Committee

2.24 The Committee opines that if there is undue delay in the enquiry by the Vigilance Department, the department should conduct departmental enquiry and take preliminary actions against the officials responsible in the meantime.

Vigilance Department Recommendation (Para No. 25)

2.25 The Committee directs the Vigilance Department to furnish a report regarding the total number of cases registered and cases disposed off in each year for last 5 years. The Committee urges a detailed report regarding the cases for which further action is pending in each administrative department on the reports of the Vigilance and Anti corruption Bureau.

Action Taken

2.26 During 2011-2015, 833 vigilance cases were registered. 429 cases are under investigation and 99 cases were disposed. In addition to these, 66 reports have been sent to various administrative departments. There are 209 cases under trial in various Vigilance Courts and Tribunals. 126 Factual Reports are submitted for legal advice. The details furnished in this regard by Director, Vigilance and Anti corruption Bureau as per letter No.E25-2854/2014 dated 16.08.2017 is also enclosed herewith. (Appendix II)

General Administration Department

Recommendation

(Para No. 26)

2.27 Considering the increased workload and responsibilities of Vigilance and Anti-Corruption Bureau, the Committee recommends that the General Administration Department should take immediate steps to fill the vacancies in the officer cadre in Headquarters of the Vigilance and Anti Corruption Bureau.

Action Taken

2.28 As per IPS cadre schedule notified vide Notification No.11052/24/2010-AIS-II dated 01.09.2010 of the Department of Personnel & Training, Government of India, the following posts of IPS officers are allotted to Vigilance & Anti Corruption Bureau.

Director, Vigilance and Anti-Corruption Bureau	-	1
Additional Director General of Police (Vigilance)	-	1

Inspector General of Police (Vigilance)	-	1
Deputy Inspector General of Police (Vigilance)	-	1
Superintendent of Police (Vigilance)	-	4

2.29 The posts of Inspector General of Police (Vigilance) and Deputy Inspector General of Police (Vigilance) are now vacant. Instead, 2 additional ex-cadre posts in the ADGP grade have been created in the Head Quarters of Vigilance & Anti Corruption Bureau vide G.O.(Rt) No.1426/14/GAD dated 15.02.2014 and G.O.(Rt) No.5747/14/GAD dated 21.07.2014. At present, one Director and two Additional Directors General of Police are posted in the Headquarters of VACB. The four posts of Superintendent of Police in IPS cadre in V&ACB are also filled now.

2.30 Considering the fact that the Director and Additional Directors General of Police are overburdened with the workload of the Bureau and lack of sufficient number of scrutiny officers at the Directorate is affecting the total output of VACB, an increase of posts in the officer cadre in the Head Quarters of the Vigilance and Anti Corruption Bureau has been proposed in the IPS Cadre Review of Kerala Cadre due in 2015, as follows.

- (i) Additional Director General of Police - 1
- (ii) Inspector General of Police - 1
- (iii) Deputy Inspector of General Police - 1
- (iv) Superintendent of Police including
Assistant Inspector General of Police,
Vigilance (Administration) - 6

2.31 The above proposal is under the consideration of Government of India.

**Vigilance Department
Recommendation
(Para No. 27)**

2.32 The Committee also evaluates that for better outcome of any force, better working environment should invariably be established. It suggests that Vigilance Department should set-up more infrastructure facilities to the personnel entrusted with the duties and also to take the matter with Finance Department to restore the special allowance once entitled with the post. It also recommends to ensure that personnel posted in the Vigilance Department should be imparted with training and to retain them at least for three continuous years in that Department.

Action Taken

2.33 Based on budget allocation measures are being taken to upgrade the infrastructure of V &ACB by purchase of vehicles, furniture, computers, laptops etc. As per GO(Ms) 5/16/Vig, dated 12.02.2016, Government ordered that the payment of duty linked allowance will be continued to be granted to the executive staff in Vigilance Department deputed from Police Department. The police personnels deputed to V&ACB are given training periodically through CBI and other agencies. As per para I(iv) of GO(P) No.65/92/Vig., dated 12.05.1992 the officers and men selected for the Vigilance Department will work in that department normally for 3 years. As this is not complied with the above instructions have been brought to the notice of State Police Chief/Director, V&ACB for strict compliance.

Higher Education Department
Recommendation
(Para No. 32)

2.34 The Committee understands that the capacitors were not installed in Mahatma Gandhi and Kannur Universities and directs the Higher Education Department to take necessary steps to install capacitors in the above said Universities at the earliest.

Action Taken

2.35 Necessary direction was issued to Registrar, Mahatma Gandhi University and Kannur University to install capacitors and report the compliance to Government vide letter no.27518/P/14/H-Edn.

Recommendation
(Para No. 33)

2.36 The Committee observes that it is necessary to issue guidelines and norms for selecting energy efficient equipments and for evaluating the power factor. The Committee urges the Higher Education Department that energy audit should be conducted in all institutions at least once in two years and, before installing electric equipments, study regarding the power consumption should be conducted.

Action Taken

2.37 This department has issued circular no.27518/P/14/H.Edn dt 13.10.2014 detailing the guidelines for conservation of energy/selecting energy efficient equipments. The institutions/departments coming under Higher Education were directed to comply the guidelines and norms and report annual statement to Government.

**Power Department
Recommendation
(Para No. 34)**

2.38 The Committee expresses its displeasure over the slothful attitude of officials of the Power Department over the inflexibility in disconnecting the connection which are not in use and also for not taking timely action in augmenting the installation where power consumption is more than the allocation. It suggests the Power Department to take rectifying measures to avoid such discrepancies in future.

Action Taken

2.39 KSEBL delivers various services according to provisions in the Electricity Supply Code issued by the Kerala State Electricity Regulatory Commission. As per the Kerala State Electricity Supply Code 2014 which is prevailing now, disconnection and dismantling of service connections which are not in use normally done based on request from the consumers after clearing all dues.

2.40 Enhancement of the contract demand/connected load of the existing consumers is carried out based on the request of the applicant/consumer. It is the responsibility of the consumer to improve its internal distribution system for meeting the additional demand. The expenditure reasonably incurred for the works necessitated for providing the required power, if any, will also be remitted by the consumer. As per regulation 99 (4) of Kerala Electricity Supply Code, 2014, the application for enhancement of load shall not be considered, if the consumer is in arrears of payment of the dues payable to the licensee.

2.41 KSEBL is taking all earnest efforts to deliver all the services effectively within the time frame stipulated in the standards of performance regulations notified by the KSERC.

2.42 In the light of the above facts and explanations, the Committee may kindly apprise the facts and the recommendations may be dropped.

Information & Public Relations Department
Recommendation
(Para No. 40)

2.43 The Committee suggests that Government should adopt norms for releasing advertisement and opines that the utilisation of contingency fund for the release of advertisement was improper. The Committee stresses that sufficient fund should be provided in the budget, if such expenditure is inevitable.

Action Taken

2.44 The Department had noted the recommendations suggested by the Committee and steps have been taken to frame the norms for releasing advertisement by the department. The request will be given to the Finance Department to allocate sufficient funds for publishing advertisement in the following budget.

Recommendation
(Para No. 41)

2.45 The Committee directs the Public Relations Department to stop the release of advertisements to the newspapers which are not empanelled.

Action Taken

2.46 The department had stopped the release of advertisement to newspapers which are not empanelled in the media list. For renewing the existing Media list, the department have given direction to the concerned Regional Deputy Directors to inspect the Editions of the newspapers and submit a detailed report after verifying the records of the newspapers, which are already in the media list.

**Recommendation
(Para No. 42)**

2.47 The Committee observes the transfer of the newsletter 'Vikasana Samanuayam' directly from the press for district-wise distribution without entering the stock register of PRD as a serious offence, as the quantity of printing could not be monitored. It warns the Information and Public Relations Department not to continue such practice in future.

Action Taken

2.48 The Department has seriously taken up the defects pointed out by PAC. Since then, the printed publications are distributed after making necessary entries in the Stock Register. The receipts, work orders in connection with the printing and distribution are also kept as directed in this regard.

Thiruvananthapuram
16th March 2022

Sunny Joseph
Chairman
Committee on Public Accounts

Appendix
Summary of Main Conclusion/Recommendation

Sl. No.	Para No.	Department Concerned	Conclusion/Recommendation
1.	1.4	Health & Family Welfare	The Committee observed that many Local Self Government institution had established several infrastructure in anticipation of creation of additional posts and on non sanctioning of posts these infrastructure were utilised for alternate purposes which was not envisaged earlier. The Committee recommend that hence forth, the infrastructure should be utilised for the specific purposes for which the approval was obtained.

Vigilance Cases registered during 2011 - 2015

1	VC001/2011/SRT	Southern Range, Thiruvananthapuram
2	VC001/2012/SRT	Southern Range, Thiruvananthapuram
3	VC001/2013/SRT	Southern Range, Thiruvananthapuram
4	VC001/2014/SRT	Southern Range, Thiruvananthapuram
5	VC001/2015/SRT	Southern Range, Thiruvananthapuram
6	VC002/2011/SRT	Southern Range, Thiruvananthapuram
7	VC002/2012/SRT	Southern Range, Thiruvananthapuram
8	VC002/2013/SRT	Southern Range, Thiruvananthapuram
9	VC002/2014/SRT	Southern Range, Thiruvananthapuram
10	VC002/2015/SRT	Southern Range, Thiruvananthapuram
11	VC003/2011/SRT	Southern Range, Thiruvananthapuram
12	VC003/2012/SRT	Southern Range, Thiruvananthapuram
13	VC003/2013/SRT	Southern Range, Thiruvananthapuram
14	VC003/2014/SRT	Southern Range, Thiruvananthapuram
15	VC003/2015/SRT	Southern Range, Thiruvananthapuram
16	VC004/2012/SRT	Southern Range, Thiruvananthapuram
17	VC004/2013/SRT	Southern Range, Thiruvananthapuram
18	VC004/2014/SRT	Southern Range, Thiruvananthapuram
19	VC004/2014/SRT/T	Southern Range, Thiruvananthapuram
20	VC004/2015/SRT	Southern Range, Thiruvananthapuram
21	VC005/2012/SRT	Southern Range, Thiruvananthapuram
22	VC005/2013/SRT	Southern Range, Thiruvananthapuram
23	VC006/2012/SRT	Southern Range, Thiruvananthapuram
24	VC006/2013/SRT	Southern Range, Thiruvananthapuram
25	VC007/2012/SRT	Southern Range, Thiruvananthapuram
26	VC008/2012/SRT	Southern Range, Thiruvananthapuram
27	VC009/2012/SRT	Southern Range, Thiruvananthapuram
28	VC010/2012/SRT	Southern Range, Thiruvananthapuram
29	VC011/2012/SRT	Southern Range, Thiruvananthapuram
30	VC001/2011/ERK	Eastern Range, Kottayam
31	VC001/2012/ERK	Eastern Range, Kottayam
32	VC001/2013/ERK	Eastern Range, Kottayam
33	VC001/2014/ERK	Eastern Range, Kottayam

34	VC001/2015/ERK	Eastern Range, Kottayam
35	VC002/2011/ERK	Eastern Range, Kottayam
36	VC002/2012/ERK	Eastern Range, Kottayam
37	VC002/2014/ERK	Eastern Range, Kottayam
38	VC003/2011/ERK	Eastern Range, Kottayam
39	VC003/2012/ERK	Eastern Range, Kottayam
40	VC003/2014/ERK	Eastern Range, Kottayam
41	VC004/2011/ERK	Eastern Range, Kottayam
42	VC004/2012/ERK	Eastern Range, Kottayam
43	VC004/2014/ERK	Eastern Range, Kottayam
44	VC005/2012/ERK	Eastern Range, Kottayam
45	VC005/2014/ERK	Eastern Range, Kottayam
46	VC006/2012/ERK	Eastern Range, Kottayam
47	VC001/2011/CRE	Central Range, Ernakulam
48	VC001/2012/CRE	Central Range, Ernakulam
49	VC001/2013/CRE	Central Range, Ernakulam
50	VC001/2015/CRE	Central Range, Ernakulam
51	VC002/2011/CRE	Central Range, Ernakulam
52	VC002/2012/CRE	Central Range, Ernakulam
53	VC002/2013/CRE	Central Range, Ernakulam
54	VC002/2015/CRE	Central Range, Ernakulam
55	VC003/2011/CRE	Central Range, Ernakulam
56	VC003/2012/CRE	Central Range, Ernakulam
57	VC003/2013/CRE	Central Range, Ernakulam
58	VC003/2015/CRE	Central Range, Ernakulam
59	VC004/2011/CRE	Central Range, Ernakulam
60	VC004/2012/CRE	Central Range, Ernakulam
61	VC004/2013/CRE	Central Range, Ernakulam
62	VC004/2015/CRE	Central Range, Ernakulam
63	VC005/2012/CRE	Central Range, Ernakulam
64	VC005/2013/CRE	Central Range, Ernakulam
65	VC005/2015/CRE	Central Range, Ernakulam
66	VC006/2013/CRE	Central Range, Ernakulam
67	VC006/2015/CRE	Central Range, Ernakulam

136	VC007/2014/SIU	Special Investigation Unit-1
137	VC007/2015/SIU	Special Investigation Unit-1
138	VC008/2011/SIU	Special Investigation Unit-1
139	VC009/2011/SIU	Special Investigation Unit-1
140	VC010/2011/SIU	Special Investigation Unit-1
141	VC001/2011/SIU2	Special Investigation Unit-2
142	VC001/2012/SIU2	Special Investigation Unit-2
143	VC001/2013/SIU2	Special Investigation Unit-2
144	VC001/2014/SIU2	Special Investigation Unit-2
145	VC001/2015/SIU2	Special Investigation Unit-2
146	VC002/2011/SIU2	Special Investigation Unit-2
147	VC002/2012/SIU2	Special Investigation Unit-2
148	VC002/2013/SIU2	Special Investigation Unit-2
149	VC002/2014/SIU2	Special Investigation Unit-2
150	VC002/2015/SIU2	Special Investigation Unit-2
151	VC003/2011/SIU2	Special Investigation Unit-2
152	VC003/2012/SIU2	Special Investigation Unit-2
153	VC003/2013/SIU2	Special Investigation Unit-2
154	VC003/2014/SIU2	Special Investigation Unit-2
155	VC003/2015/SIU2	Special Investigation Unit-2
156	VC004/2013/SIU2	Special Investigation Unit-2
157	VC004/2015/SIU2	Special Investigation Unit-2
158	VC005/2013/SIU2	Special Investigation Unit-2
159	VC005/2015/SIU2	Special Investigation Unit-2
160	VC006/2013/SIU2	Special Investigation Unit-2
161	VC006/2015/SIU2	Special Investigation Unit-2
162	VC007/2013/SIU2	Special Investigation Unit-2
163	VC007/2015/SIU2	Special Investigation Unit-2
164	VC008/2013/SIU2	Special Investigation Unit-2
165	VC008/2015/SIU2	Special Investigation Unit-2
166	VC009/2013/SIU2	Special Investigation Unit-2
167	VC009/2015/SIU2	Special Investigation Unit-2
168	VC010/2013/SIU2	Special Investigation Unit-2
169	VC001/2011/SCT	Special Cell, Thiruvananthapuram

170	VC001/2012/SCT	Special Cell, Thiruvananthapuram
171	VC001/2013/SCT	Special Cell, Thiruvananthapuram
172	VC001/2014/SCT	Special Cell, Thiruvananthapuram
173	VC001/2015/SCT	Special Cell, Thiruvananthapuram
174	VC002/2011/SCT	Special Cell, Thiruvananthapuram
175	VC002/2013/SCT	Special Cell, Thiruvananthapuram
176	VC002/2014/SCT	Special Cell, Thiruvananthapuram
177	VC002/2015/SCT	Special Cell, Thiruvananthapuram
178	VC003/2013/SCT	Special Cell, Thiruvananthapuram
179	VC003/2014/SCT	Special Cell, Thiruvananthapuram
180	VC003/2015/SCT	Special Cell, Thiruvananthapuram
181	VC004/2014/SCT	Special Cell, Thiruvananthapuram
182	VC004/2015/SCT	Special Cell, Thiruvananthapuram
183	VC005/2015/SCT	Special Cell, Thiruvananthapuram
184	VC006/2015/SCT	Special Cell, Thiruvananthapuram
185	VC007/2015/SCT	Special Cell, Thiruvananthapuram
186	VC008/2015/SCT	Special Cell, Thiruvananthapuram
187	VC009/2015/SCT	Special Cell, Thiruvananthapuram
188	VC010/2015/SCT	Special Cell, Thiruvananthapuram
189	VC001/2011/SCE	Special Cell, Ernakulam
190	VC001/2013/SCE	Special Cell, Ernakulam
191	VC001/2014/SCE	Special Cell, Ernakulam
192	VC001/2015/SCE	Special Cell, Ernakulam
193	VC002/2011/SCE	Special Cell, Ernakulam
194	VC002/2013/SCE	Special Cell, Ernakulam
195	VC002/2014/SCE	Special Cell, Ernakulam
196	VC002/2015/SCE	Special Cell, Ernakulam
197	VC003/2011/SCE	Special Cell, Ernakulam
198	VC003/2013/SCE	Special Cell, Ernakulam
199	VC003/2014/SCE	Special Cell, Ernakulam
200	VC003/2015/SCE	Special Cell, Ernakulam
201	VC004/2014/SCE	Special Cell, Ernakulam
202	VC004/2015/SCE	Special Cell, Ernakulam
203	VC005/2014/SCE	Special Cell, Ernakulam

204	VC005/2015/SCE	Special Cell, Ernakulam
205	VC005/2014/SCE	Special Cell, Ernakulam
206	VC006/2015/SCE	Special Cell, Ernakulam
207	VC007/2014/SCE	Special Cell, Ernakulam
208	VC007/2015/SCE	Special Cell, Ernakulam
209	VC008/2014/SCE	Special Cell, Ernakulam
210	VC008/2015/SCE	Special Cell, Ernakulam
211	VC009/2014/SCE	Special Cell, Ernakulam
212	VC009/2015/SCE	Special Cell, Ernakulam
213	VC010/2014/SCE	Special Cell, Ernakulam
214	VC011/2014/SCE	Special Cell, Ernakulam
215	VC012/2014/SCE	Special Cell, Ernakulam
216	VC013/2014/SCE	Special Cell, Ernakulam
217	VC014/2014/SCE	Special Cell, Ernakulam
218	VC001/2011/SCK	Special Cell, Kozhikkode
219	VC001/2012/SCK	Special Cell, Kozhikkode
220	VC001/2013/SCK	Special Cell, Kozhikkode
221	VC001/2014/SCK	Special Cell, Kozhikkode
222	VC001/2015/SCK	Special Cell, Kozhikkode
223	VC002/2012/SCK	Special Cell, Kozhikkode
224	VC002/2013/SCK	Special Cell, Kozhikkode
225	VC002/2014/SCK	Special Cell, Kozhikkode
226	VC002/2015/SCK	Special Cell, Kozhikkode
227	VC003/2012/SCK	Special Cell, Kozhikkode
228	VC003/2013/SCK	Special Cell, Kozhikkode
229	VC003/2014/SCK	Special Cell, Kozhikkode
230	VC003/2015/SCK	Special Cell, Kozhikkode
231	VC004/2012/SCK	Special Cell, Kozhikkode
232	VC004/2013/SCK	Special Cell, Kozhikkode
233	VC004/2014/SCK	Special Cell, Kozhikkode
234	VC004/2015/SCK	Special Cell, Kozhikkode
235	VC005/2012/SCK	Special Cell, Kozhikkode
236	VC005/2013/SCK	Special Cell, Kozhikkode
237	VC005/2014/SCK	Special Cell, Kozhikkode

238	VC005/2015/SCK	Special Cell, Kozhikode
239	VC006/2012/SCK	Special Cell, Kozhikkode
240	VC006/2013/SCK	Special Cell, Kozhikkode
241	VC006/2014/SCK	Special Cell, Kozhikkode
242	VC007/2012/SCK	Special Cell, Kozhikkode
243	VC007/2014/SCK	Special Cell, Kozhikkode
244	VC008/2012/SCK	Special Cell, Kozhikkode
245	VC009/2012/SCK	Special Cell, Kozhikkode
246	VC001/2011/TVM	Thiruvananthapuram Unit
247	VC001/2012/TVM	Thiruvananthapuram Unit
248	VC001/2013/TVM	Thiruvananthapuram Unit
249	VC001/2014/TVM	Thiruvananthapuram Unit
250	VC001/2015/TVM	Thiruvananthapuram Unit
251	VC002/2012/TVM	Thiruvananthapuram Unit
252	VC002/2013/TVM	Thiruvananthapuram Unit
253	VC002/2014/TVM	Thiruvananthapuram Unit
254	VC002/2015/TVM	Thiruvananthapuram Unit
255	VC003/2012/TVM	Thiruvananthapuram Unit
256	VC003/2013/TVM	Thiruvananthapuram Unit
257	VC003/2014/TVM	Thiruvananthapuram Unit
258	VC003/2015/TVM	Thiruvananthapuram Unit
259	VC004/2012/TVM	Thiruvananthapuram Unit
260	VC004/2013/TVM	Thiruvananthapuram Unit
261	VC004/2014/TVM	Thiruvananthapuram Unit
262	VC004/2015/TVM	Thiruvananthapuram Unit
263	VC005/2013/TVM	Thiruvananthapuram Unit
264	VC006/2013/TVM	Thiruvananthapuram Unit
265	VC007/2013/TVM	Thiruvananthapuram Unit
266	VC008/2013/TVM	Thiruvananthapuram Unit
267	VC009/2013/TVM	Thiruvananthapuram Unit
268	VC001/2011/KLM	Kollam Unit
269	VC001/2012/KLM	Kollam Unit
270	VC001/2013/KLM	Kollam Unit
271	VC001/2014/KLM	Kollam Unit

272	VC001/2015/KLM	Kollam Unit
273	VC002/2011/KLM	Kollam Unit
274	VC002/2012/KLM	Kollam Unit
275	VC002/2013/KLM	Kollam Unit
276	VC002/2014/KLM	Kollam Unit
277	VC002/2015/KLM	Kollam Unit
278	VC003/2011/KLM	Kollam Unit
279	VC003/2012/KLM	Kollam Unit
280	VC003/2013/KLM	Kollam Unit
281	VC003/2014/KLM	Kollam Unit
282	VC003/2015/KLM	Kollam Unit
283	VC004/2011/KLM	Kollam Unit
284	VC004/2012/KLM	Kollam Unit
285	VC004/2013/KLM	Kollam Unit
286	VC004/2014/KLM	Kollam Unit
287	VC004/2015/KLM	Kollam Unit
288	VC005/2011/KLM	Kollam Unit
289	VC005/2013/KLM	Kollam Unit
290	VC005/2014/KLM	Kollam Unit
291	VC005/2015/KLM	Kollam Unit
292	VC006/2011/KLM	Kollam Unit
293	VC006/2013/KLM	Kollam Unit
294	VC006/2014/KLM	Kollam Unit
295	VC006/2015/KLM	Kollam Unit
296	VC007/2011/KLM	Kollam Unit
297	VC007/2013/KLM	Kollam Unit
298	VC007/2014/KLM	Kollam Unit
299	VC007/2015/KLM	Kollam Unit
300	VC008/2011/KLM	Kollam Unit
301	VC008/2015/KLM	Kollam Unit
302	VC009/2011/KLM	Kollam Unit
303	VC010/2011/KLM	Kollam Unit
304	VC011/2011/KLM	Kollam Unit
305	VC001/2011/PTA	Pathanamthitta Unit

306	VC001/2012/PTA	Pathanamthitta Unit
307	VC001/2013/PTA	Pathanamthitta Unit
308	VC001/2014/PTA	Pathanamthitta Unit
309	VC001/2015/PTA	Pathanamthitta Unit
310	VC002/2011/PTA	Pathanamthitta Unit
311	VC002/2013/PTA	Pathanamthitta Unit
312	VC002/2014/PTA	Pathanamthitta Unit
313	VC002/2015/PTA	Pathanamthitta Unit
314	VC003/2011/PTA	Pathanamthitta Unit
315	VC003/2013/PTA	Pathanamthitta Unit
316	VC003/2014/PTA	Pathanamthitta Unit
317	VC003/2015/PTA	Pathanamthitta Unit
318	VC004/2011/PTA	Pathanamthitta Unit
319	VC004/2014/PTA	Pathanamthitta Unit
320	VC004/2015/PTA	Pathanamthitta Unit
321	VC001/2011/ALP	Alappuzha Unit
322	VC001/2012/ALP	Alappuzha Unit
323	VC001/2013/ALP	Alappuzha Unit
324	VC001/2014/ALP	Alappuzha Unit
325	VC001/2015/ALP	Alappuzha Unit
326	VC002/2011/ALP	Alappuzha Unit
327	VC002/2012/ALP	Alappuzha Unit
328	VC002/2013/ALP	Alappuzha Unit
329	VC002/2014/ALP	Alappuzha Unit
330	VC002/2015/ALP	Alappuzha Unit
331	VC003/2011/ALP	Alappuzha Unit
332	VC003/2012/ALP	Alappuzha Unit
333	VC003/2013/ALP	Alappuzha Unit
334	VC003/2014/ALP	Alappuzha Unit
335	VC003/2015/ALP	Alappuzha Unit
336	VC004/2011/ALP	Alappuzha Unit
337	VC004/2012/ALP	Alappuzha Unit
338	VC004/2013/ALP	Alappuzha Unit
339	VC004/2014/ALP	Alappuzha Unit

340	VC004/2015/ALP	Alappuzha Unit
341	VC005/2013/ALP	Alappuzha Unit
342	VC005/2014/ALP	Alappuzha Unit
343	VC005/2015/ALP	Alappuzha Unit
344	VC006/2014/ALP	Alappuzha Unit
345	VC006/2015/ALP	Alappuzha Unit
346	VC007/2015/ALP	Alappuzha Unit
347	VC008/2015/ALP	Alappuzha Unit
348	VC009/2015/ALP	Alappuzha Unit
349	VC010/2015/ALP	Alappuzha Unit
350	VC011/2015/ALP	Alappuzha Unit
351	VC012/2015/ALP	Alappuzha Unit
352	VC013/2015/ALP	Alappuzha Unit
353	VC014/2015/ALP	Alappuzha Unit
354	VC015/2015/ALP	Alappuzha Unit
355	VC016/2015/ALP	Alappuzha Unit
356	VC017/2015/ALP	Alappuzha Unit
357	VC001/2011/KTM	Kottayam Unit
358	VC001/2012/KTM	Kottayam Unit
359	VC001/2013/KTM	Kottayam Unit
360	VC001/2014/KTM	Kottayam Unit
361	VC001/2015/KTM	Kottayam Unit
362	VC002/2011/KTM	Kottayam Unit
363	VC002/2012/KTM	Kottayam Unit
364	VC002/2014/KTM	Kottayam Unit
365	VC002/2015/KTM	Kottayam Unit
366	VC003/2011/KTM	Kottayam Unit
367	VC003/2014/KTM	Kottayam Unit
368	VC003/2015/KTM	Kottayam Unit
369	VC004/2011/KTM	Kottayam Unit
370	VC004/2014/KTM	Kottayam Unit
371	VC004/2015/KTM	Kottayam Unit
372	VC005/2011/KTM	Kottayam Unit
373	VC005/2014/KTM	Kottayam Unit

374	VC005/2015/KTM	Kottayam Unit
375	VC006/2011/KTM	Kottayam Unit
376	VC007/2011/KTM	Kottayam Unit
377	VC008/2011/KTM	Kottayam Unit
378	VC009/2011/KTM	Kottayam Unit
379	VC010/2011/KTM	Kottayam Unit
380	VC001/2011/IDK	Idukki Unit
381	VC001/2012/IDK	Idukki Unit
382	VC001/2013/IDK	Idukki Unit
383	VC001/2014/IDK	Idukki Unit
384	VC001/2015/IDK	Idukki Unit
385	VC002/2011/IDK	Idukki Unit
386	VC002/2012/IDK	Idukki Unit
387	VC002/2013/IDK	Idukki Unit
388	VC002/2014/IDK	Idukki Unit
389	VC002/2015/IDK	Idukki Unit
390	VC003/2011/IDK	Idukki Unit
391	VC003/2012/IDK	Idukki Unit
392	VC003/2013/IDK	Idukki Unit
393	VC003/2014/IDK	Idukki Unit
394	VC003/2015/IDK	Idukki Unit
395	VC004/2011/IDK	Idukki Unit
396	VC004/2012/IDK	Idukki Unit
397	VC004/2013/IDK	Idukki Unit
398	VC004/2015/IDK	Idukki Unit
399	VC005/2011/IDK	Idukki Unit
400	VC005/2012/IDK	Idukki Unit
401	VC005/2013/IDK	Idukki Unit
402	VC005/2015/IDK	Idukki Unit
403	VC006/2012/IDK	Idukki Unit
404	VC006/2013/IDK	Idukki Unit
405	VC006/2015/IDK	Idukki Unit
406	VC007/2012/IDK	Idukki Unit
407	VC007/2013/IDK	Idukki Unit

408	VC007/2015/IDK	Idukki Unit
409	VC008/2012/IDK	Idukki Unit
410	VC008/2013/IDK	Idukki Unit
411	VC009/2012/IDK	Idukki Unit
412	VC010/2012/IDK	Idukki Unit
413	VC011/2012/IDK	Idukki Unit
414	VC012/2012/IDK	Idukki Unit
415	VC013/2012/IDK	Idukki Unit
416	VC001/2011/EKM	Ernakulam Unit
417	VC001/2012/EKM	Ernakulam Unit
418	VC001/2013/EKM	Ernakulam Unit
419	VC001/2014/EKM	Ernakulam Unit
420	VC001/2015/EKM	Ernakulam Unit
421	VC002/2011/EKM	Ernakulam Unit
422	VC002/2012/EKM	Ernakulam Unit
423	VC002/2013/EKM	Ernakulam Unit
424	VC002/2014/EKM	Ernakulam Unit
425	VC002/2015/EKM	Ernakulam Unit
426	VC003/2011/EKM	Ernakulam Unit
427	VC003/2012/EKM	Ernakulam Unit
428	VC003/2013/EKM	Ernakulam Unit
429	VC003/2014/EKM	Ernakulam Unit
430	VC003/2015/EKM	Ernakulam Unit
431	VC004/2011/EKM	Ernakulam Unit
432	VC004/2012/EKM	Ernakulam Unit
433	VC004/2013/EKM	Ernakulam Unit
434	VC004/2014/EKM	Ernakulam Unit
435	VC004/2015/EKM	Ernakulam Unit
436	VC005/2011/EKM	Ernakulam Unit
437	VC005/2012/EKM	Ernakulam Unit
438	VC005/2013/EKM	Ernakulam Unit
439	VC005/2014/EKM	Ernakulam Unit
440	VC005/2015/EKM	Ernakulam Unit
441	VC006/2011/EKM	Ernakulam Unit

442	VC006/2012/EKM	Ernakulam Unit
443	VC006/2013/EKM	Ernakulam Unit
444	VC006/2014/EKM	Ernakulam Unit
445	VC006/2015/EKM	Ernakulam Unit
446	VC007/2011/EKM	Ernakulam Unit
447	VC007/2012/EKM	Ernakulam Unit
448	VC007/2013/EKM	Ernakulam Unit
449	VC007/2014/EKM	Ernakulam Unit
450	VC007/2015/EKM	Ernakulam Unit
451	VC008/2012/EKM	Ernakulam Unit
452	VC008/2013/EKM	Ernakulam Unit
453	VC008/2014/EKM	Ernakulam Unit
454	VC008/2015/EKM	Ernakulam Unit
455	VC009/2013/EKM	Ernakulam Unit
456	VC009/2014/EKM	Ernakulam Unit
457	VC009/2015/EKM	Ernakulam Unit
458	VC010/2015/EKM	Ernakulam Unit .
459	VC010/2015/EKM/R	Ernakulam Unit
460	VC011/2015/EKM	Ernakulam Unit
461	VC012/2015/EKM	Ernakulam Unit
462	VC013/2015/EKM	Ernakulam Unit
463	VC014/2015/EKM	Ernakulam Unit
464	VC015/2015/EKM	Ernakulam Unit
465	VC016/2015/EKM	Ernakulam Unit
466	VC017/2015/EKM	Ernakulam Unit
467	VC018/2015/EKM	Ernakulam Unit
468	VC019/2015/EKM	Ernakulam Unit
469	VC020/2015/EKM	Ernakulam Unit
470	VC001/2011/TSR	Thrissur Unit
471	VC001/2012/TSR	Thrissur Unit
472	VC001/2013/TSR	Thrissur Unit
473	VC001/2014/TSR	Thrissur Unit
474	VC001/2015/TSR	Thrissur Unit
475	VC002/2011/TSR	Thrissur Unit

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476	VC002/2012/TSR	Thrissur Unit
477	VC002/2013/TSR	Thrissur Unit
478	VC002/2014/TSR	Thrissur Unit
479	VC002/2015/TSR	Thrissur Unit
480	VC003/2011/TSR	Thrissur Unit
481	VC003/2012/TSR	Thrissur Unit
482	VC003/2013/TSR	Thrissur Unit
483	VC003/2014/TSR	Thrissur Unit
484	VC003/2015/TSR	Thrissur Unit
485	VC004/2012/TSR	Thrissur Unit
486	VC004/2013/TSR	Thrissur Unit
487	VC004/2014/TSR	Thrissur Unit
488	VC004/2015/TSR	Thrissur Unit
489	VC005/2012/TSR	Thrissur Unit
490	VC005/2013/TSR	Thrissur Unit
491	VC005/2014/TSR	Thrissur Unit
492	VC005/2015/TSR	Thrissur Unit
493	VC006/2012/TSR	Thrissur Unit
494	VC006/2013/TSR	Thrissur Unit
495	VC006/2014/TSR	Thrissur Unit
496	VC006/2015/TSR	Thrissur Unit
497	VC007/2012/TSR	Thrissur Unit
498	VC007/2013/TSR	Thrissur Unit
499	VC007/2014/TSR	Thrissur Unit
500	VC007/2015/TSR	Thrissur Unit
501	VC008/2012/TSR	Thrissur Unit
502	VC008/2013/TSR	Thrissur Unit
503	VC008/2014/TSR	Thrissur Unit
504	VC008/2015/TSR	Thrissur Unit
505	VC009/2012/TSR	Thrissur Unit
506	VC009/2013/TSR	Thrissur Unit
507	VC009/2014/TSR	Thrissur Unit
508	VC009/2015/TSR	Thrissur Unit
509	VC010/2012/TSR	Thrissur Unit

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510	VC010/2013/TSR	Thrissur Unit
511	VC010/2015/TSR	Thrissur Unit
512	VC011/2012/TSR	Thrissur Unit
513	VC011/2013/TSR	Thrissur Unit
514	VC011/2015/TSR	Thrissur Unit
515	VC012/2012/TSR	Thrissur Unit
516	VC012/2013/TSR	Thrissur Unit
517	VC012/2015/TSR	Thrissur Unit
518	VC013/2012/TSR	Thrissur Unit
519	VC013/2013/TSR	Thrissur Unit
520	VC013/2015/TSR	Thrissur Unit
521	VC014/2012/TSR	Thrissur Unit
522	VC014/2013/TSR	Thrissur Unit
523	VC014/2015/TSR	Thrissur Unit
524	VC015/2012/TSR	Thrissur Unit
525	VC015/2013/TSR	Thrissur Unit
526	VC015/2015/TSR	Thrissur Unit
527	VC016/2012/TSR	Thrissur Unit
528	VC016/2015/TSR	Thrissur Unit
529	VC017/2012/TSR	Thrissur Unit
530	VC017/2015/TSR	Thrissur Unit
531	VC018/2012/TSR	Thrissur Unit
532	VC018/2015/TSR	Thrissur Unit
533	VC019/2012/TSR	Thrissur Unit
534	VC019/2015/TSR	Thrissur Unit
535	VC020/2012/TSR	Thrissur Unit
536	VC020/2015/TSR	Thrissur Unit
537	VC021/2012/TSR	Thrissur Unit
538	VC021/2015/TSR	Thrissur Unit
539	VC022/2015/TSR	Thrissur Unit
540	VC023/2015/TSR	Thrissur Unit
541	VC024/2015/TSR	Thrissur Unit
542	VC025/2015/TSR	Thrissur Unit
543	VC026/2015/TSR	Thrissur Unit

544	VC027/2015/TSR	Thrissur Unit
545	VC028/2015/TSR	Thrissur Unit
546	VC029/2015/TSR	Thrissur Unit
547	VC030/2015/TSR	Thrissur Unit
548	VC031/2015/TSR	Thrissur Unit
549	VC032/2015/TSR	Thrissur Unit
550	VC033/2015/TSR	Thrissur Unit
551	VC034/2015/TSR	Thrissur Unit
552	VC001/2011/MPM	Malappuram Unit
553	VC001/2012/MPM	Malappuram Unit
554	VC001/2013/MPM	Malappuram Unit
555	VC001/2014/MPM	Malappuram Unit
556	VC001/2015/MPM	Malappuram Unit
557	VC002/2011/MPM	Malappuram Unit
558	VC002/2012/MPM	Malappuram Unit
559	VC002/2014/MPM	Malappuram Unit
560	VC002/2015/MPM	Malappuram Unit
561	VC003/2011/MPM	Malappuram Unit
562	VC003/2012/MPM	Malappuram Unit
563	VC003/2014/MPM	Malappuram Unit
564	VC003/2015/MPM	Malappuram Unit
565	VC004/2011/MPM	Malappuram Unit
566	VC004/2012/MPM	Malappuram Unit
567	VC004/2014/MPM	Malappuram Unit
568	VC004/2015/MPM	Malappuram Unit
569	VC005/2012/MPM	Malappuram Unit
570	VC005/2014/MPM	Malappuram Unit
571	VC005/2015/MPM	Malappuram Unit
572	VC006/2015/MPM	Malappuram Unit
573	VC007/2015/MPM	Malappuram Unit
574	VC008/2015/MPM	Malappuram Unit
575	VC009/2015/MPM	Malappuram Unit
576	VC010/2015/MPM	Malappuram Unit
577	VC011/2015/MPM	Malappuram Unit

578	VC012/2015/MPM	Malappuram Unit
579	VC013/2015/MPM	Malappuram Unit
580	VC014/2015/MPM	Malappuram Unit
581	VC015/2015/MPM	Malappuram Unit
582	VC016/2015/MPM	Malappuram Unit
583	VC017/2015/MPM	Malappuram Unit
584	VC018/2015/MPM	Malappuram Unit
585	VC019/2015/MPM	Malappuram Unit
586	VC020/2015/MPM	Malappuram Unit
587	VC021/2015/MPM	Malappuram Unit
588	VC022/2015/MPM	Malappuram Unit
589	VC023/2015/MPM	Malappuram Unit
590	VC024/2015/MPM	Malappuram Unit
591	VC025/2015/MPM	Malappuram Unit
592	VC026/2015/MPM	Malappuram Unit
593	VC001/2011/PKD	Palakkad Unit
594	VC001/2012/PKD	Palakkad Unit
595	VC001/2013/PKD	Palakkad Unit
596	VC001/2014/PKD	Palakkad Unit
597	VC001/2015/PKD	Palakkad Unit
598	VC002/2011/PKD	Palakkad Unit
599	VC002/2012/PKD	Palakkad Unit
600	VC002/2013/PKD	Palakkad Unit
601	VC002/2014/PKD	Palakkad Unit
602	VC002/2015/PKD	Palakkad Unit
603	VC003/2011/PKD	Palakkad Unit
604	VC003/2012/PKD	Palakkad Unit
605	VC003/2013/PKD	Palakkad Unit
606	VC003/2014/PKD	Palakkad Unit
607	VC003/2015/PKD	Palakkad Unit
608	VC004/2011/PKD	Palakkad Unit
609	VC004/2012/PKD	Palakkad Unit
610	VC004/2013/PKD	Palakkad Unit
611	VC004/2014/PKD	Palakkad Unit

612	VC004/2015/PKD	Palakkad Unit
613	VC005/2011/PKD	Palakkad Unit
614	VC005/2012/PKD	Palakkad Unit
615	VC005/2014/PKD	Palakkad Unit
616	VC005/2015/PKD	Palakkad Unit
617	VC006/2011/PKD	Palakkad Unit
618	VC006/2012/PKD	Palakkad Unit
619	VC006/2014/PKD	Palakkad Unit
620	VC006/2015/PKD	Palakkad Unit
621	VC007/2011/PKD	Palakkad Unit
622	VC007/2012/PKD	Palakkad Unit
623	VC007/2014/PKD	Palakkad Unit
624	VC007/2015/PKD	Palakkad Unit
625	VC008/2011/PKD	Palakkad Unit
626	VC008/2012/PKD	Palakkad Unit
627	VC008/2014/PKD	Palakkad Unit
628	VC008/2015/PKD	Palakkad Unit
629	VC009/2011/PKD	Palakkad Unit
630	VC009/2012/PKD	Palakkad Unit
631	VC009/2015/PKD	Palakkad Unit
632	VC010/2011/PKD	Palakkad Unit
633	VC010/2012/PKD	Palakkad Unit
634	VC010/2015/PKD	Palakkad Unit
635	VC011/2012/PKD	Palakkad Unit
636	VC011/2015/PKD	Palakkad Unit
637	VC012/2012/PKD	Palakkad Unit
638	VC012/2015/PKD	Palakkad Unit
639	VC013/2012/PKD	Palakkad Unit
640	VC013/2015/PKD	Palakkad Unit
641	VC014/2012/PKD	Palakkad Unit
642	VC014/2015/PKD	Palakkad Unit
643	VC015/2012/PKD	Palakkad Unit
644	VC015/2015/PKD	Palakkad Unit
645	VC016/2012/PKD	Palakkad Unit

646	VC016/2015/PKD	Palakkad Unit
647	VC017/2015/PKD	Palakkad Unit
648	VC018/2015/PKD	Palakkad Unit
649	VC019/2015/PKD	Palakkad Unit
650	VC020/2015/PKD	Palakkad Unit
651	VC021/2015/PKD	Palakkad Unit
652	VC022/2015/PKD	Palakkad Unit
653	VC023/2015/PKD	Palakkad Unit
654	VC024/2015/PKD	Palakkad Unit
655	VC025/2015/PKD	Palakkad Unit
656	VC026/2015/PKD	Palakkad Unit
657	VC027/2015/PKD	Palakkad Unit
658	VC028/2015/PKD	Palakkad Unit
659	VC001/2011/KKD	Kozhikkode Unit
660	VC001/2012/KKD	Kozhikkode Unit
661	VC001/2013/KKD	Kozhikkode Unit
662	VC001/2014/KKD	Kozhikkode Unit
663	VC001/2015/KKD	Kozhikkode Unit
664	VC002/2011/KKD	Kozhikkode Unit
665	VC002/2012/KKD	Kozhikkode Unit
666	VC002/2013/KKD	Kozhikkode Unit
667	VC002/2014/KKD	Kozhikkode Unit
668	VC002/2015/KKD	Kozhikkode Unit
669	VC003/2011/KKD	Kozhikkode Unit
670	VC003/2012/KKD	Kozhikkode Unit
671	VC003/2013/KKD	Kozhikkode Unit
672	VC003/2014/KKD	Kozhikkode Unit
673	VC003/2015/KKD	Kozhikkode Unit
674	VC004/2012/KKD	Kozhikkode Unit
675	VC004/2013/KKD	Kozhikkode Unit
676	VC004/2014/KKD	Kozhikkode Unit
677	VC004/2015/KKD	Kozhikkode Unit
678	VC005/2012/KKD	Kozhikkode Unit
679	VC005/2013/KKD	Kozhikkode Unit

680	VC005/2014/KKD	Kozhikkode Unit
681	VC005/2015/KKD	Kozhikkode Unit
682	VC006/2012/KKD	Kozhikkode Unit
683	VC006/2013/KKD	Kozhikkode Unit
684	VC006/2014/KKD	Kozhikkode Unit
685	VC006/2015/KKD	Kozhikkode Unit
686	VC007/2013/KKD	Kozhikkode Unit
687	VC007/2014/KKD	Kozhikkode Unit
688	VC007/2015/KKD	Kozhikkode Unit
689	VC008/2013/KKD	Kozhikkode Unit
690	VC008/2014/KKD	Kozhikkode Unit
691	VC008/2015/KKD	Kozhikkode Unit
692	VC009/2013/KKD	Kozhikkode Unit
693	VC009/2014/KKD	Kozhikkode Unit
694	VC009/2015/KKD	Kozhikkode Unit
695	VC010/2013/KKD	Kozhikkode Unit
696	VC010/2014/KKD	Kozhikkode Unit
697	VC010/2015/KKD	Kozhikkode Unit
698	VC011/2013/KKD	Kozhikkode Unit
699	VC011/2014/KKD	Kozhikkode Unit
700	VC011/2015/KKD	Kozhikkode Unit
701	VC012/2013/KKD	Kozhikkode Unit
702	VC012/2014/KKD	Kozhikkode Unit
703	VC012/2015/KKD	Kozhikkode Unit
704	VC013/2013/KKD	Kozhikkode Unit
705	VC013/2014/KKD	Kozhikkode Unit
706	VC013/2015/KKD	Kozhikkode Unit
707	VC014/2013/KKD	Kozhikkode Unit
708	VC014/2014/KKD	Kozhikkode Unit
709	VC014/2015/KKD	Kozhikkode Unit
710	VC015/2013/KKD	Kozhikkode Unit
711	VC015/2014/KKD	Kozhikkode Unit
712	VC015/2015/KKD	Kozhikkode Unit
713	VC016/2013/KKD	Kozhikkode Unit

714 VC016/2014/KKD Kozhikkode Unit

715 VC016/2015/KKD Kozhikkode Unit

716	VC017/2013/KKD	Kozhikkode Unit
717	VC017/2015/KKD	Kozhikkode Unit
718	VC018/2013/KKD	Kozhikkode Unit
719	VC018/2015/KKD	Kozhikkode Unit
720	VC019/2013/KKD	Kozhikkode Unit
721	VC019/2015/KKD	Kozhikkode Unit
722	VC020/2013/KKD	Kozhikkode Unit
723	VC020/2015/KKD	Kozhikkode Unit
724	VC021/2015/KKD	Kozhikkode Unit
725	VC001/2011/WYD	Waynad Unit
726	VC001/2012/WYD	Waynad Unit
727	VC001/2013/WYD	Waynad Unit
728	VC001/2014/WYD	Waynad Unit
729	VC001/2015/WYD	Waynad Unit
730	VC002/2011/WYD	Waynad Unit
731	VC002/2012/WYD	Waynad Unit
732	VC002/2014/WYD	Waynad Unit
733	VC002/2015/WYD	Waynad Unit
734	VC003/2012/WYD	Waynad Unit
735	VC003/2014/WYD	Waynad Unit
736	VC003/2015/WYD	Waynad Unit
737	VC004/2012/WYD	Waynad Unit
738	VC004/2014/WYD	Waynad Unit
739	VC004/2015/WYD	Waynad Unit
740	VC005/2012/WYD	Waynad Unit
741	VC005/2015/WYD	Waynad Unit
742	VC006/2012/WYD	Waynad Unit
743	VC006/2015/WYD	Waynad Unit
744	VC001/2011/KNR	Kannur Unit
745	VC001/2012/KNR	Kannur Unit
746	VC001/2013/KNR	Kannur Unit
747	VC001/2014/KNR	Kannur Unit

748	VC001/2015/KNR	Kannur Unit
749	VC002/2011/KNR	Kannur Unit
750	VC002/2012/KNR	Kannur Unit
751	VC002/2013/KNR	Kannur Unit
752	VC002/2014/KNR	Kannur Unit
753	VC002/2015/KNR	Kannur Unit
754	VC003/2011/KNR	Kannur Unit
755	VC003/2012/KNR	Kannur Unit
756	VC003/2013/KNR	Kannur Unit
757	VC003/2014/KNR	Kannur Unit
758	VC003/2015/KNR	Kannur Unit
759	VC004/2011/KNR	Kannur Unit
760	VC004/2012/KNR	Kannur Unit
761	VC004/2014/KNR	Kannur Unit
762	VC004/2015/KNR	Kannur Unit
763	VC005/2011/KNR	Kannur Unit
764	VC005/2012/KNR	Kannur Unit
765	VC005/2014/KNR	Kannur Unit
766	VC005/2015/KNR	Kannur Unit
767	VC006/2011/KNR	Kannur Unit
768	VC006/2012/KNR	Kannur Unit
769	VC006/2014/KNR	Kannur Unit
770	VC006/2015/KNR	Kannur Unit
771	VC007/2011/KNR	Kannur Unit
772	VC007/2012/KNR	Kannur Unit
773	VC007/2014/KNR	Kannur Unit
774	VC007/2015/KNR	Kannur Unit
775	VC008/2012/KNR	Kannur Unit
776	VC008/2014/KNR	Kannur Unit
777	VC008/2015/KNR	Kannur Unit
778	VC009/2012/KNR	Kannur Unit
779	VC009/2014/KNR	Kannur Unit
780	VC009/2015/KNR	Kannur Unit
781	VC010/2012/KNR	Kannur Unit

782	VC010/2014/KNR	Kannur Unit
783	VC010/2015/KNR	Kannur Unit
784	VC011/2012/KNR	Kannur Unit
785	VC011/2015/KNR	Kannur Unit
786	VC012/2012/KNR	Kannur Unit
787	VC012/2015/KNR	Kannur Unit
788	VC013/2012/KNR	Kannur Unit
789	VC013/2015/KNR	Kannur Unit
790	VC014/2012/KNR	Kannur Unit
791	VC014/2015/KNR	Kannur Unit
792	VC015/2012/KNR	Kannur Unit
793	VC015/2015/KNR	Kannur Unit
794	VC016/2012/KNR	Kannur Unit
795	VC016/2015/KNR	Kannur Unit
796	VC017/2012/KNR	Kannur Unit
797	VC017/2015/KNR	Kannur Unit
798	VC018/2012/KNR	Kannur Unit
799	VC018/2015/KNR	Kannur Unit

800	VC019/2015/KNR	Kannur Unit
801	VC020/2015/KNR	Kannur Unit
802	VC001/2011/KSD	Kasaragod Unit
803	VC001/2012/KSD	Kasaragod Unit
804	VC001/2013/KSD	Kasaragod Unit
805	VC001/2014/KSD	Kasaragod Unit
806	VC001/2015/KSD	Kasaragod Unit
807	VC002/2012/KSD	Kasaragod Unit
808	VC002/2013/KSD	Kasaragod Unit
809	VC002/2014/KSD	Kasaragod Unit
810	VC002/2015/KSD	Kasaragod Unit
811	VC003/2012/KSD	Kasaragod Unit
812	VC003/2013/KSD	Kasaragod Unit
813	VC003/2014/KSD	Kasaragod Unit
814	VC003/2015/KSD	Kasaragod Unit
815	VC004/2012/KSD	Kasaragod Unit
816	VC004/2014/KSD	Kasaragod Unit
817	VC004/2015/KSD	Kasaragod Unit
818	VC005/2014/KSD	Kasaragod Unit
819	VC005/2015/KSD	Kasaragod Unit
820	VC006/2014/KSD	Kasaragod Unit
821	VC006/2015/KSD	Kasaragod Unit
822	VC007/2015/KSD	Kasaragod Unit
823	VC008/2015/KSD	Kasaragod Unit
824	VC009/2015/KSD	Kasaragod Unit
825	VC010/2015/KSD	Kasaragod Unit
826	VC011/2015/KSD	Kasaragod Unit
827	VC012/2015/KSD	Kasaragod Unit
828	VC013/2015/KSD	Kasaragod Unit
829	VC014/2015/KSD	Kasaragod Unit
830	VC015/2015/KSD	Kasaragod Unit
831	VC016/2015/KSD	Kasaragod Unit
832	VC017/2015/KSD	Kasaragod Unit
833	VC018/2015/KSD	Kasaragod Unit

Under Investigation Pending Vigilance Cases registered from 2011 till
2015 as on 31-06-2017

SI No.	VC No.	Unit
1	VC001/2012/SRT	Southern Range, Thiruvananthapuram Unit
2	VC001/2013/SRT	Southern Range, Thiruvananthapuram Unit
3	VC001/2015/SRT	Southern Range, Thiruvananthapuram Unit
4	VC002/2012/SRT	Southern Range, Thiruvananthapuram Unit
5	VC002/2014/SRT	Southern Range, Thiruvananthapuram Unit
6	VC002/2015/SRT	Southern Range, Thiruvananthapuram Unit
7	VC003/2013/SRT	Southern Range, Thiruvananthapuram Unit
8	VC003/2014/SRT	Southern Range, Thiruvananthapuram Unit
9	VC003/2015/SRT	Southern Range, Thiruvananthapuram Unit
10	VC004/2012/SRT	Southern Range, Thiruvananthapuram Unit
11	VC004/2013/SRT	Southern Range, Thiruvananthapuram Unit
12	VC004/2015/SRT	Southern Range, Thiruvananthapuram Unit
13	VC005/2013/SRT	Southern Range, Thiruvananthapuram Unit
14	VC006/2012/SRT	Southern Range, Thiruvananthapuram Unit
15	VC007/2012/SRT	Southern Range, Thiruvananthapuram Unit
16	VC008/2012/SRT	Southern Range, Thiruvananthapuram Unit
17	VC009/2012/SRT	Southern Range, Thiruvananthapuram Unit
18	VC001/2014/ERK	Eastern Range, Kottayam Unit
19	VC001/2015/ERK	Eastern Range, Kottayam Unit
20	VC002/2014/ERK	Eastern Range, Kottayam Unit
21	VC003/2014/ERK	Eastern Range, Kottayam Unit
22	VC004/2014/ERK	Eastern Range, Kottayam Unit
23	VC005/2014/ERK	Eastern Range, Kottayam Unit
24	VC001/2015/CRE	Central Range, Ernakulam
25	VC002/2013/CRE	Central Range, Ernakulam
26	VC006/2013/CRE	Central Range, Ernakulam
27	VC009/2015/CRE	Central Range, Ernakulam
28	VC010/2015/CRE	Central Range, Ernakulam
29	VC013/2015/CRE	Central Range, Ernakulam
30	VC001/2012/KDR	Kerala Police - Kochi

Sl. No.	VC No.	Unit
31	VC001/2015/NRK	Northern Range, Kozhikkode
32	VC002/2013/NRK	Northern Range, Kozhikkode
33	VC002/2014/NRK	Northern Range, Kozhikkode
34	VC002/2015/NRK	Northern Range, Kozhikkode
35	VC003/2015/NRK	Northern Range, Kozhikkode
36	VC006/2015/NRK	Northern Range, Kozhikkode
37	VC009/2015/NRK	Northern Range, Kozhikkode
38	VC011/2015/NRK	Northern Range, Kozhikkode
39	VC012/2015/NRK	Northern Range, Kozhikkode
40	VC014/2015/NRK	Northern Range, Kozhikkode
41	VC015/2015/NRK	Northern Range, Kozhikkode
42	VC001/2013/SIU	Special Investigation Unit -1
43	VC001/2014/SIU	Special Investigation Unit -1
44	VC001/2015/SIU	Special Investigation Unit -1
45	VC002/2015/SIU	Special Investigation Unit -1
46	VC003/2014/SIU	Special Investigation Unit -1
47	VC003/2015/SIU	Special Investigation Unit -1
48	VC004/2013/SIU	Special Investigation Unit -1
49	VC004/2014/SIU	Special Investigation Unit -1
50	VC004/2015/SIU	Special Investigation Unit -1
51	VC005/2015/SIU	Special Investigation Unit -1
52	VC006/2013/SIU	Special Investigation Unit -1
53	VC006/2014/SIU	Special Investigation Unit -1
54	VC007/2015/SIU	Special Investigation Unit -1
55	VC008/2011/SIU	Special Investigation Unit -1
56	VC009/2011/SIU	Special Investigation Unit -1
57	VC001/2015/SIU2	Special Investigation Unit -2
58	VC002/2013/SIU2	Special Investigation Unit -2
59	VC002/2014/SIU2	Special Investigation Unit -2
60	VC002/2015/SIU2	Special Investigation Unit -2
61	VC003/2012/SIU2	Special Investigation Unit -2
62	VC003/2013/SIU2	Special Investigation Unit -2

Sl No.	VC No.	Unit
63	VC003/2014/SIU2	Special Investigation Unit -2
64	VC003/2015/SIU2	Special Investigation Unit -2
65	VC004/2013/SIU2	Special Investigation Unit -2
66	VC004/2015/SIU2	Special Investigation Unit -2
67	VC005/2015/SIU2	Special Investigation Unit -2
68	VC006/2015/SIU2	Special Investigation Unit -2
69	VC007/2015/SIU2	Special Investigation Unit -2
70	VC008/2013/SIU2	Special Investigation Unit -2
71	VC008/2015/SIU2	Special Investigation Unit -2
72	VC009/2013/SIU2	Special Investigation Unit -2
73	VC009/2015/SIU2	Special Investigation Unit -2
74	VC010/2013/SIU2	Special Investigation Unit -2
75	VC001/2012/SCT	Special Cell, Thiruvananthapuram Unit
76	VC001/2014/SCT	Special Cell, Thiruvananthapuram Unit
77	VC002/2011/SCT	Special Cell, Thiruvananthapuram Unit
78	VC002/2015/SCT	Special Cell, Thiruvananthapuram Unit
79	VC003/2013/SCT	Special Cell, Thiruvananthapuram Unit
80	VC003/2015/SCT	Special Cell, Thiruvananthapuram Unit
81	VC004/2014/SCT	Special Cell, Thiruvananthapuram Unit
82	VC005/2015/SCT	Special Cell, Thiruvananthapuram Unit
83	VC006/2015/SCT	Special Cell, Thiruvananthapuram Unit
84	VC007/2015/SCT	Special Cell, Thiruvananthapuram Unit
85	VC008/2015/SCT	Special Cell, Thiruvananthapuram Unit
86	VC009/2015/SCT	Special Cell, Thiruvananthapuram Unit
87	VC010/2015/SCT	Special Cell, Thiruvananthapuram Unit
88	VC001/2014/SCE	Special Cell, Ernakulam
89	VC001/2015/SCE	Special Cell, Ernakulam
90	VC002/2014/SCE	Special Cell, Ernakulam
91	VC003/2015/SCE	Special Cell, Ernakulam
92	VC004/2014/SCE	Special Cell, Ernakulam
93	VC004/2015/SCE	Special Cell, Ernakulam
94	VC005/2014/SCE	Special Cell, Ernakulam

SI.No.	VC No.	Unit
95	VC005/2015/SCE	Special Cell, Ernakulam
96	VC006/2015/SCE	Special Cell, Ernakulam
97	VC007/2015/SCE	Special Cell, Ernakulam
98	VC008/2014/SCE	Special Cell, Ernakulam
99	VC008/2015/SCE	Special Cell, Ernakulam
100	VC009/2015/SCE	Special Cell, Ernakulam
101	VC011/2014/SCE	Special Cell, Ernakulam
102	VC012/2014/SCE	Special Cell, Ernakulam
103	VC013/2014/SCE	Special Cell, Ernakulam
104	VC001/2013/SCK	Special Cell, Kozhikkode
105	VC001/2014/SCK	Special Cell, Kozhikkode
106	VC001/2015/SCK	Special Cell, Kozhikkode
107	VC002/2012/SCK	Special Cell, Kozhikkode
108	VC002/2014/SCK	Special Cell, Kozhikkode
109	VC002/2015/SCK	Special Cell, Kozhikkode
110	VC003/2012/SCK	Special Cell, Kozhikkode
111	VC003/2013/SCK	Special Cell, Kozhikkode
112	VC003/2014/SCK	Special Cell, Kozhikkode
113	VC003/2015/SCK	Special Cell, Kozhikkode
114	VC004/2013/SCK	Special Cell, Kozhikkode
115	VC004/2015/SCK	Special Cell, Kozhikkode
116	VC005/2012/SCK	Special Cell, Kozhikkode
117	VC005/2013/SCK	Special Cell, Kozhikkode
118	VC005/2014/SCK	Special Cell, Kozhikkode
119	VC005/2015/SCK	Special Cell, Kozhikkode
120	VC006/2012/SCK	Special Cell, Kozhikkode
121	VC006/2014/SCK	Special Cell, Kozhikkode
122	VC007/2014/SCK	Special Cell, Kozhikkode
123	VC001/2014/TVM	Thiruvananthapuram Unit
124	VC002/2013/TVM	Thiruvananthapuram Unit
125	VC002/2014/TVM	Thiruvananthapuram Unit
126	VC003/2012/TVM	Thiruvananthapuram Unit

S.No.	VC No.	Unit
127	VC007/2013/TVM	Thiruvananthapuram Unit
128	VC001/2011/KLM	Kollam Unit
129	VC001/2012/KLM	Kollam Unit
130	VC001/2013/KLM	Kollam Unit
131	VC001/2015/KLM	Kollam Unit
132	VC002/2013/KLM	Kollam Unit
133	VC004/2014/KLM	Kollam Unit
134	VC004/2015/KLM	Kollam Unit
135	VC005/2015/KLM	Kollam Unit
136	VC006/2013/KLM	Kollam Unit
137	VC006/2014/KLM	Kollam Unit
138	VC007/2014/KLM	Kollam Unit
139	VC008/2011/KLM	Kollam Unit
140	VC008/2015/KLM	Kollam Unit
141	VC003/2015/PTA	Pathanamthitta Unit
142	VC004/2011/PTA	Pathanamthitta Unit
143	VC001/2015/ALP	Alappuzha Unit
144	VC002/2012/ALP	Alappuzha Unit
145	VC002/2013/ALP	Alappuzha Unit
146	VC003/2012/ALP	Alappuzha Unit
147	VC004/2015/ALP	Alappuzha Unit
148	VC005/2015/ALP	Alappuzha Unit
149	VC007/2015/ALP	Alappuzha Unit
150	VC009/2015/ALP	Alappuzha Unit
151	VC010/2015/ALP	Alappuzha Unit
152	VC014/2015/ALP	Alappuzha Unit
153	VC017/2015/ALP	Alappuzha Unit
154	VC001/2013/KTM	Kottayam Unit
155	VC001/2015/KTM	Kottayam Unit
156	VC002/2014/KTM	Kottayam Unit
157	VC004/2015/KTM	Kottayam Unit
158	VC001/2015>IDK	Idukki Unit

No.	VC No.	Unit
159	VC002/2014/IDK	Idukki Unit
160	VC003/2014/IDK	Idukki Unit
161	VC003/2015/IDK	Idukki Unit
162	VC004/2015/IDK	Idukki Unit
163	VC005/2015/IDK	Idukki Unit
164	VC007/2015/IDK	Idukki Unit
165	VC001/2015/EKM	Ernakulam Unit
166	VC004/2015/EKM	Ernakulam Unit
167	VC008/2015/EKM	Ernakulam Unit
168	VC010/2015/EKM/REV	Ernakulam Unit
169	VC011/2015/EKM	Ernakulam Unit
170	VC012/2015/EKM	Ernakulam Unit
171	VC013/2015/EKM	Ernakulam Unit
172	VC015/2015/EKM	Ernakulam Unit
173	VC017/2015/EKM	Ernakulam Unit
174	VC018/2015/EKM	Ernakulam Unit
175	VC002/2012/TSR	Thrissur Unit
176	VC003/2015/TSR	Thrissur Unit
177	VC005/2014/TSR	Thrissur Unit
178	VC009/2014/TSR	Thrissur Unit
179	VC010/2015/TSR	Thrissur Unit
180	VC013/2013/TSR	Thrissur Unit
181	VC014/2013/TSR	Thrissur Unit
182	VC014/2015/TSR	Thrissur Unit
183	VC017/2015/TSR	Thrissur Unit
184	VC021/2012/TSR	Thrissur Unit
185	VC023/2015/TSR	Thrissur Unit
186	VC027/2015/TSR	Thrissur Unit
187	VC032/2015/TSR	Thrissur Unit
188	VC001/2013/MPM	Malappuram Unit
189	VC001/2015/MPM	Malappuram Unit
190	VC002/2011/MPM	Malappuram Unit

No.	VC No.	Unit
191	VC002/2014/MPM	Malappuram Unit
192	VC003/2011/MPM	Malappuram Unit
193	VC003/2012/MPM	Malappuram Unit
194	VC003/2014/MPM	Malappuram Unit
195	VC004/2012/MPM	Malappuram Unit
196	VC004/2014/MPM	Malappuram Unit
197	VC004/2015/MPM	Malappuram Unit
198	VC005/2014/MPM	Malappuram Unit
199	VC006/2015/MPM	Malappuram Unit
200	VC007/2015/MPM	Malappuram Unit
201	VC009/2015/MPM	Malappuram Unit
202	VC011/2015/MPM	Malappuram Unit
203	VC012/2015/MPM	Malappuram Unit
204	VC013/2015/MPM	Malappuram Unit
205	VC018/2015/MPM	Malappuram Unit
206	VC019/2015/MPM	Malappuram Unit
207	VC020/2015/MPM	Malappuram Unit
208	VC022/2015/MPM	Malappuram Unit
209	VC024/2015/MPM	Malappuram Unit
210	VC025/2015/MPM	Malappuram Unit
211	VC026/2015/MPM	Malappuram Unit
212	VC001/2015/PKD	Palakkad Unit
213	VC002/2012/PKD	Palakkad Unit
214	VC002/2014/PKD	Palakkad Unit
215	VC004/2015/PKD	Palakkad Unit
216	VC007/2014/PKD	Palakkad Unit
217	VC008/2015/PKD	Palakkad Unit
218	VC010/2015/PKD	Palakkad Unit
219	VC011/2015/PKD	Palakkad Unit
220	VC015/2015/PKD	Palakkad Unit
221	VC019/2015/PKD	Palakkad Unit
222	VC025/2015/PKD	Palakkad Unit

Sl No.	VC No.	Unit
223	VC026/2015/PKD	Palakkad Unit
224	VC001/2011/KKD	Kozhikkode Unit
225	VC001/2013/KKD	Kozhikkode Unit
226	VC001/2015/KKD	Kozhikkode Unit
227	VC002/2012/KKD	Kozhikkode Unit
228	VC002/2013/KKD	Kozhikkode Unit
229	VC002/2014/KKD	Kozhikkode Unit
230	VC002/2015/KKD	Kozhikkode Unit
231	VC003/2014/KKD	Kozhikkode Unit
232	VC003/2015/KKD	Kozhikkode Unit
233	VC004/2013/KKD	Kozhikkode Unit
234	VC004/2014/KKD	Kozhikkode Unit
235	VC004/2015/KKD	Kozhikkode Unit
236	VC005/2013/KKD	Kozhikkode Unit
237	VC005/2015/KKD	Kozhikkode Unit
238	VC006/2013/KKD	Kozhikkode Unit
239	VC006/2015/KKD	Kozhikkode Unit
240	VC007/2013/KKD	Kozhikkode Unit
241	VC007/2014/KKD	Kozhikkode Unit
242	VC007/2015/KKD	Kozhikkode Unit
243	VC008/2015/KKD	Kozhikkode Unit
244	VC009/2015/KKD	Kozhikkode Unit
245	VC010/2013/KKD	Kozhikkode Unit
246	VC011/2013/KKD	Kozhikkode Unit
247	VC011/2014/KKD	Kozhikkode Unit
248	VC012/2013/KKD	Kozhikkode Unit
249	VC012/2014/KKD	Kozhikkode Unit
250	VC012/2015/KKD	Kozhikkode Unit
251	VC013/2014/KKD	Kozhikkode Unit
252	VC014/2014/KKD	Kozhikkode Unit
253	VC014/2015/KKD	Kozhikkode Unit
254	VC015/2014/KKD	Kozhikkode Unit

S.No.	VC No.	Unit
255	VC015/2015/KKD	Kozhikkode Unit
256	VC016/2014/KKD	Kozhikkode Unit
257	VC019/2015/KKD	Kozhikkode Unit
258	VC020/2015/KKD	Kozhikkode Unit
259	VC001/2015/WYD	Waynad Unit
260	VC001/2014/KNR	Kanur Unit
261	VC002/2015/KNR	Kanur Unit
262	VC003/2014/KNR	Kanur Unit
263	VC003/2015/KNR	Kanur Unit
264	VC004/2015/KNR	Kanur Unit
265	VC005/2015/KNR	Kanur Unit
266	VC007/2015/KNR	Kanur Unit
267	VC009/2015/KNR	Kanur Unit
268	VC010/2015/KNR	Kanur Unit
269	VC011/2012/KNR	Kanur Unit
270	VC011/2015/KNR	Kanur Unit
271	VC012/2015/KNR	Kanur Unit
272	VC014/2015/KNR	Kanur Unit
273	VC017/2012/KNR	Kanur Unit
274	VC017/2015/KNR	Kanur Unit
275	VC018/2015/KNR	Kanur Unit
276	VC020/2015/KNR	Kanur Unit
277	VC003/2014/KSD	Kasaragod Unit
278	VC005/2015/KSD	Kasaragod Unit
279	VC006/2014/KSD	Kasaragod Unit
280	VC008/2015/KSD	Kasaragod Unit
281	VC009/2015/KSD	Kasaragod Unit
282	VC010/2015/KSD	Kasaragod Unit
283	VC013/2015/KSD	Kasaragod Unit
284	VC015/2015/KSD	Kasaragod Unit
285	VC016/2015/KSD	Kasaragod Unit
286	VC018/2015/KSD	Kasaragod Unit

No.	VC No.	Unit
287	VC005/2012/CRE	Central Range, Ernakulam
288	VC005/2015/CRE	Central Range, Ernakulam
289	VC008/2015/CRE	Central Range, Ernakulam
290	VC011/2015/CRE	Central Range, Ernakulam
291	VC012/2015/CRE	Central Range, Ernakulam
292	VC001/2011/SIU	Special Investigation Unit-1
293	VC002/2011/SIU	Special Investigation Unit-1
294	VC004/2012/SIU	Special Investigation Unit-1
295	VC005/2012/SIU	Special Investigation Unit-1
296	VC001/2011/SIU2	Special Investigation Unit-2
297	VC001/2013/SCT	Special Cell, Thiruvananthapuram
298	VC001/2011/SCT	Special Cell, Thiruvananthapuram
299	VC001/2015/SCT	Special Cell, Thiruvananthapuram
300	VC014/2014/SCE	Special Cell, Ernakulam
301	VC003/2013/TVM	Thiruvananthapuram Unit
302	VC001/2013/TVM	Thiruvananthapuram Unit
303	VC007/2011/KLM	Kollam Unit
304	VC010/2011/KLM	Kollam Unit
305	VC002/2014/KLM	Kollam Unit
306	VC003/2013/KLM	Kollam Unit
307	VC005/2014/KLM	Kollam Unit
308	VC001/2013/PTA	Pathanamthitta Unit
309	VC002/2013/PTA	Pathanamthitta Unit
310	VC003/2011/PTA	Pathanamthitta Unit
311	VC001/2012/ALP	Alappuzha Unit
312	VC003/2013/ALP	Alappuzha Unit
313	VC003/2014/EKM	Ernakulam Unit
314	VC007/2011/EKM	Ernakulam Unit
315	VC002/2014/EKM	Ernakulam Unit
316	VC004/2011/EKM	Ernakulam Unit
317	VC005/2015/EKM	Ernakulam Unit
318	VC006/2012/EKM	Ernakulam Unit

SC No.	VC No.	Unit
319	VC006/2013/EKM	Ernakulam Unit
320	VC009/2015/EKM	Ernakulam Unit
321	VC014/2015/EKM	Ernakulam Unit
322	VC002/2011/PKD	Palakkad Unit
323	VC013/2012/PKD	Palakkad Unit
324	VC004/2013/PKD	Palakkad Unit
325	VC006/2014/PKD	Palakkad Unit
326	VC006/2015/PKD	Palakkad Unit
327	VC008/2014/PKD	Palakkad Unit
328	VC012/2015/PKD	Palakkad Unit
329	VC014/2015/PKD	Palakkad Unit
330	VC017/2015/PKD	Palakkad Unit
331	VC018/2015/PKD	Palakkad Unit
332	VC021/2015/PKD	Palakkad Unit
333	VC022/2015/PKD	Palakkad Unit
334	VC027/2015/PKD	Palakkad Unit
335	VC006/2012/KKD	Kozhikkode Unit
336	VC003/2013/KKD	Kozhikkode Unit
337	VC010/2015/KKD	Kozhikkode Unit
338	VC003/2014/SCE	Special Cell, Ernakulam
339	VC001/2014/KLM	Kollam Unit
340	VC002/2011/KLM	Kollam Unit
341	VC002/2012/KLM	Kollam Unit
342	VC003/2011/KLM	Kollam Unit
343	VC003/2012/KLM	Kollam Unit
344	VC006/2015/KLM	Kollam Unit
345	VC002/2015/KLM	Kollam Unit
346	VC002/2011/PTA	Pathanamthitta Unit
347	VC002/2015/ALP	Alappuzha Unit
348	VC016/2015/EKM	Ernakulam Unit
349	VC008/2011/PKD	Palakkad Unit
350	VC006/2014/KKD	Kozhikkode Unit

No.	VC No.	Unit
351	VC009/2014/KKD	Kozhikkode Unit
352	VC007/2015/KLM	Kollam Unit
353	VC003/2015/KLM	Kollam Unit
354	VC001/2014/ALP	Alappuzha Unit
355	VC002/2014/ALP	Alappuzha Unit
356	VC004/2014/ALP	Alappuzha Unit
357	VC011/2015/ALP	Alappuzha Unit
358	VC013/2015/ALP	Alappuzha Unit
359	VC015/2015/ALP	Alappuzha Unit
360	VC016/2015/ALP	Alappuzha Unit
361	VC008/2015/ALP	Alappuzha Unit
362	VC003/2014/ALP	Alappuzha Unit
363	VC003/2015/ALP	Alappuzha Unit
364	VC004/2014/KSD	Kasaragod Unit
365	VC006/2015/KSD	Kasaragod Unit
366	VC011/2015/KSD	Kasaragod Unit
367	VC012/2015/KSD	Kasaragod Unit
368	VC005/2014/KSD	Kasaragod Unit
369	VC007/2015/KSD	Kasaragod Unit
370	VC001/2015/KSD	Kasaragod Unit
371	VC003/2015/KSD	Kasaragod Unit
372	VC004/2015/KSD	Kasaragod Unit
373	VC014/2015/KSD	Kasaragod Unit
374	VC017/2015/KSD	Kasaragod Unit
375	VC012/2015/ALP	Alappuzha Unit
376	VC002/2012/EKM	Ernakulam Unit
377	VC010/2015/EKM	Ernakulam Unit
378	VC016/2015/KKD	Kozhikkode Unit
379	VC006/2015/WYD	Waynad Unit
380	VC002/2011/WYD	Waynad Unit
381	VC004/2012/WYD	Waynad Unit
382	VC003/2015/KTM	Kottayam Unit

No.	VC No.	Unit
383	VC006/2015/KNR	Kannur Unit
384	VC008/2014/KNR	Kannur Unit
385	VC008/2015/KNR	Kannur Unit
386	VC009/2012/KNR	Kannur Unit
387	VC009/2014/KNR	Kannur Unit
388	VC015/2012/KNR	Kannur Unit
389	VC015/2015/KNR	Kannur Unit
390	VC019/2015/KNR	Kannur Unit
391	VC001/2014/NRK	Northern Range, Kozhikkode
392	VC002/2011/NRK	Northern Range, Kozhikkode
393	VC004/2015/NRK	Northern Range, Kozhikkode
394	VC005/2015/NRK	Northern Range, Kozhikkode
395	VC008/2015/NRK	Northern Range, Kozhikkode
396	VC010/2015/NRK	Northern Range, Kozhikkode
397	VC010/2015/NRK/EDN	Northern Range, Kozhikkode
398	VC013/2015/NRK	Northern Range, Kozhikkode
399	VC003/2014/TSR	Thrissur Unit
400	VC021/2015/TSR	Thrissur Unit
401	VC024/2015/TSR	Thrissur Unit
402	VC022/2015/TSR	Thrissur Unit
403	VC006/2015/TSR	Thrissur Unit
404	VC001/2012/SIU2	Special Cell Investigation Units-2
405	VC003/2012/IDK	Idukki Unit
406	VC004/2013/IDK	Idukki Unit
407	VC002/2015/TSR	Thrissur Unit
408	VC004/2013/TSR	Thrissur Unit
409	VC004/2015/TSR	Thrissur Unit
410	VC005/2015/TSR	Thrissur Unit
411	VC008/2013/TSR	Thrissur Unit
412	VC008/2014/TSR	Thrissur Unit
413	VC009/2013/TSR	Thrissur Unit
414	VC011/2012/TSR	Thrissur Unit

No.	VC No.	Unit
415	VC013/2015/TSR	Thrissur Unit
416	VC015/2012/TSR	Thrissur Unit
417	VC015/2015/TSR	Thrissur Unit
418	VC019/2015/TSR	Thrissur Unit
419	VC020/2015/TSR	Thrissur Unit
420	VC025/2015/TSR	Thrissur Unit
421	VC026/2015/TSR	Thrissur Unit
422	VC030/2015/TSR	Thrissur Unit
423	VC005/2015/MPM	Malappuram Unit
424	VC015/2015/MPM	Malappuram Unit
425	VC016/2015/MPM	Malappuram Unit
426	VC017/2015/MPM	Malappuram Unit
427	VC023/2015/MPM	Malappuram Unit
428	VC002/2014/KSD	Kasaragod Unit
429	VC002/2015/KSD	Kasaragod Unit

Disposed Vigilance Cases (2011-2015)

No.	VC No.
1	VC002/2011/SRT
2	VC004/2014/SRT/TDB
3	VC002/2013/SCT
4	VC001/2011/SCE
5	VC003/2011/SCE
6	VC004/2012/SCK
7	VC004/2011/KLM
8	VC001/2013/ALP
9	VC002/2011/ALP
10	VC006/2015/ALP
11	VC003/2013/CRE
12	VC005/2013/CRE
13	VC001/2011/CRE
14	VC001/2012/CRE
15	VC002/2011/CRE
16	VC002/2015/CRE
17	VC003/2011/CRE
18	VC003/2012/CRE
19	VC003/2015/CRE
20	VC001/2015/TSR
21	VC003/2012/TSR
22	VC012/2015/TSR
23	VC020/2012/TSR
24	VC001/2012/PKD
25	VC005/2014/KKD
26	VC017/2015/CRE
27	VC002/2013/SIU
28	VC003/2012/SIU

SI No.	VC No.
29	VC007/2014/SIU
30	VC010/2011/SIU
31	VC001/2013/SIU2
32	VC002/2012/SIU2
33	VC005/2013/SIU2
34	VC001/2014/SIU2
35	VC002/2015/SCE
36	VC001/2011/SCK
37	VC006/2013/SCK
38	VC001/2012/SCK
39	VC008/2012/SCK
40	VC004/2015/TVM
41	VC005/2011/EKM
42	VC003/2013/EKM
43	VC004/2012/EKM
44	VC005/2012/EKM
45	VC007/2012/EKM
46	VC002/2011/EKM
47	VC007/2015/EKM
48	VC004/2012/KKD
49	VC008/2013/KKD
50	VC009/2013/KKD
51	VC019/2013/KKD
52	VC003/2015/PKD
53	VC024/2015/PKD
54	VC028/2015/PKD
55	VC002/2013/SRT
56	VC005/2012/SRT
57	VC010/2012/SRT
58	VC011/2012/SRT

SI No.	VC No.
59	VC008/2013/CRE
60	VC005/2014/SIU
61	VC006/2015/SIU
62	VC007/2013/SIU2
63	VC005/2013/TVM
64	VC005/2014/PKD
65	VC002/2011/KNR
66	VC005/2012/KNR
67	VC002/2012/KNR
68	VC002/2013/KNR
69	VC001/2011/KNR
70	VC001/2012/KNR
71	VC001/2015/KNR
72	VC002/2014/KNR
73	VC007/2014/KNR
74	VC010/2012/KNR
75	VC001/2011/TSR
76	VC003/2011/SRT
77	VC004/2013/CRE
	VC002/2011/IDK
	VC002/2012/IDK
	VC005/2012/IDK
	VC005/2013/IDK
	VC007/2013/IDK
	VC004/2014/TVM
	VC001/2012/TSR
	VC001/2013/TSR
	VC002/2011/TSR
	VC005/2013/TSR
	VC007/2013/TSR

SI No.	VC No.
59	VC008/2013/CRE
60	VC005/2014/SIU
61	VC006/2015/SIU
62	VC007/2013/SIU2
63	VC005/2013/TVM
64	VC005/2014/PKD
65	VC002/2011/KNR
66	VC005/2012/KNR
67	VC002/2012/KNR
68	VC002/2013/KNR
69	VC001/2011/KNR
70	VC001/2012/KNR
71	VC001/2015/KNR
72	VC002/2014/KNR
73	VC007/2014/KNR
74	VC010/2012/KNR
75	VC001/2011/TSR
76	VC003/2011/SRT
77	VC004/2013/CRE
	VC002/2011/IDK
	VC002/2012/IDK
	VC005/2012/IDK
	VC005/2013/IDK
	VC007/2013/IDK
	VC004/2014/TVM
	VC001/2012/TSR
	VC001/2013/TSR
	VC002/2011/TSR
	VC005/2013/TSR
	VC007/2013/TSR

S. NO.

VC NO.

89	VC016/2012/TSR
90	VC016/2015/TSR
91	VC018/2015/TSR
92	VC004/2011/MPM
93	VC021/2015/MPM
94	VC002/2012/WYD
95	VC003/2012/WYD
96	VC003/2011/KNR
97	VC014/2012/KNR
98	VC003/2013/KSD
99	VC004/2012/KSD

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Report Sent to Government

SI No	VC No	Name of Accused	Designation	Dept	Date of Report Sent to Govt	Directorate reference No
1	VC06/2011/EKM	VV Aliyar	Asst Engineer, Kothamangalam Municipality	LSGD	30-12-2013	C2(VC06/2011/EKM) 26714/11
2	VC02/2013/PKD	K Prasad	Jr Health Inspector Gr-II, Ottappalam Municipality	LSGD	18-07-2014	C3(VC02/2013/PKD) 25467/13
3	VC06/2015/CRE	AA Shamsudeen	Former Asst Exe Engineer, Cochin Corporation	LSGD	17-03-2017	C2(VC06/2015/CRE) 1950/15
4	VC14/2015/CRE	N Santhosh Kumar	Former Municipal Secretary, Thrikkakkara, Municipality	LSGD	05-11-2016	C2(VC14/2015/CRE) 9524/15
5	VC04/2015/CRE	B R Omprakash	Asst Enginner, Cochin Corporation	LSGD	24-05-2017	C2(VC04/2015/CRE) 10536/15
6	VC01/2012/EKM	1 Marykutty Babay, 2 Sheik Ismail A	1 Pvt Person, 2 Former Town Planning Officer, Cochin Corporation	LSGD	10-04-2015	C2(VC01/2012/EKM) 9265/12
7	VC09/2014/SCE	TO Sooraj IAS	Former Secretary, PWD	PWD	28-10-2015	T3(VC09/2014/SCE) 3763/14
8	VC05/2013/EKM	Sajeela KL, Ambika NP	Asst Exe Engineers, PWD	PWD	30-06-2016	C2(VC05/2013/EKM) 18257/13
9	VC18/2015/KKD	Latheesan K, Prakash Babu PK, Manojan	1 Asst Engineer, 2 Asst Exe Engineer, 3 Overseer	PWD	11-05-2017	E27(VC18/2015/KKD) 30840/15
10	VC01/2013/ERK	1 P Martin, 2 Anny Stephen, 3 T Jose Micheal, 4 Ialy P Type	1 & 2 Former Secretary, Kottayam Municipality , 3 Former Municipal Engineer, Kottayam, 4 Former Rationing Inspector, Kottayam	LSGD	08-05-2017	E26(VC01/2013/ERK) 15056/13
11	VC01/2012/KTM	P S Sadanandan	LD Clerk, Changanassery	LSGD	02-01-2013	C6(VC01/2012/KTM) 836/12

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SI NO.

VC NO.

89	VC016/2012/TSR
90	VC016/2015/TSP.
91	VC018/2015/TSR
92	VC004/2011/MPM
93	VC021/2015/MPM
94	VC002/2012/WYD
95	VC003/2012/WYD
96	VC003/2011/KNR
97	VC014/2012/KNR
98	VC003/2013/KSD
99	VC004/2012/KSD

SI No	VC No	Name of Accused	Designation	Dept	Date of Report Sent to Govt	Directorate reference No
12	VC16/2013/KKD	1 AK Premajam, 2 Ramachandran, 3 CK Surendran, 4 PT Nidheesh	1 Former Mayor, 2 Asst Engineer, 3 Asst Exe Engineer, 4 Clerk Kozhikkode Corporation	LSGD	07-01-2015	C3(VC16/2013/KKD)35837/13
13	VC08/2012/KNR	1 K Praveen Kumar, 2 Mini AS, 3 Remani, 4 PN Anni, 5 KP Dinesan, 6 PP Manoharan, 7 TRamesh, 8 KT Pradeep Kumar, 9 CH Jayaram,	1 Former Revenue Inspector, 2 Former Building Inspector, 3 Former E3 Clerk, 4, 5, & 6 Formner Revneue Inspector, 7 Former Building Inspector, 8 Former Municipal Engineer, 9 Former Revenue Inspector, Kannur Municipality	LSGD	05-01-2015	C6(VC08/2012/KNR)29139/12
14	VC07/2012/KNR	1 T Ramesan, 2 KK Prakasan, 3 T Jose Mathew, 4 Charles	1 Former Building Inspector, 2 & 3 Former Asst Engineer, 4 Former Municipal Engineer, Kannur Municipality	LSGD	28-01-2014	C6(VC07/2012/KNR)23080/12
15	VC05/2012/KKD	1 M Bhaskaran, 2 PT Abdul latheef, 3 S Vijayakumar	1 Former Manager, 2 Dy Mayor, 3 Former Secretary, Kozhikkode Corporation	LSGD	1812-2014	C3(VC05/2012/KKD)27207/12
16	VC03/2014/WYD	TS Sumina	Agriculture Officer	Agriculture	16-09-2015	C3(VC03/2014/WYD)42406/14
17	VC09/2011/PKD	MK Damodaran Nair,	DyDirector, Agriculture	Agriculture	18-01-2013	C3(VC09/2011/PKD)17174/11

SI No	VC No	Name of Accused	Designation	Dept	Date of Report Sent to Govt	Directorate reference No
18	VC01/2011/WYD	Prince Thomas, Suresh Babu, Sajeesh, Viswananthan, Siraj, Subramanian, Prabhakaran, KK Sukumaran, K Sukumaran, paulose, Sunil, babukutty Joseph, jayarajan, Clement	Agriculture Assistants	Agriculture	24-12-2014	C3(VC01/2011/WYD)16049 /11
19	VC04/2013/KLM	Unnikrishnan	Dist Supply Officer	Civil Supplies	10-04-2015	C1(VC04/2013/KLM)
20	VC17/2015/PKD	Gitty George	Former CTO	Commercial Tax	09-09-2016	C3-4166/15
21	VC 01/2012/SIU-1	Anil X.IAS	Former MD , KSID	Co-Operative	15-12-2016	C4-2159/12
22	VC01/2012/TVM	Komalam, Mohan Kumar, Suma	Former President, Pachalloor Co-Operative Society, Former Secretary, Former Member	Co-Operative	30-12-2013	C1-27406/11
23	VC02/2012/CRE	Viswanatha Sinha IAS, John Daniel	Former MD, GM, KSCB	Co-Operative	26-09-2013	C2-12535/12
24	VC 04/2012/ALP	Purushan, Thankappan	Former Secretary, Kuttamangalam, Member	Co-Operative	26-04-2014	C6-24984/12
25	VC03/2011/ALP	Sahadevan, Rajappan Chettiar, Subair Kutty, Sreenivasan, maniyamma, Jayaprakash, Vijayan Pillai	Director Board Members	Co-Operative	16-01-2013	C6-1263/11
26	VC13/2012/KNR	TK Abdul Samad, Sanil Kumar, Jigeesh	SS, AEO, Payyannur, Sr Clerk, AEO Talassery	Education	01-12-2014	C6(VC13/2012/KNR)38058/12

SI No	VC No	Name of Accused	Designation	Dept	Date of Report Sent to Govt	Reference no
27	VC17/2012/TSR	CT Magi	Headmistress, Appu Master Memorial HSS, Thrissur	Education	29-01-2014	C2(VC17/2012/TSR)24193/12
28	VC10/2013/TSR	Antony	Former Principal GVMS, Thalikkulam	Education	19-11-2014	C2(VC10/2013/TSR)18669/13
29	VC13/2012/IDK	Rahul	Range Officer, Forest, Adimali	Forest	18-06-2015	C6(VC13/2012/IDK)39099/12
30	VC06/2013/SIU2	S Shaji, G Madhu, D Ullas, DB Prasad, Sanoma Abraham, Rajendran Nair	Clerk, Fire & Rescue HQ, Tvpm, Clerk, Fire & Rescue HQ, Tvpm, SHO, HQ, DO, Former AA, Former AO	Fire & Rescue	07-04-2016	C4(VC06/2013/SIU2)29735/13
31	VC06/2014/SCE	ME Shajahan	Circle Inspector	Police	29-03-2017	E11(VC06/2014/SCE)29131/14
32	VC02/2014/SCT	RAnil Kumar	Dy Supdt of Police	Police	07-12-2016	E11(VC02/2014/SCT)36517/14
33	VC02/2015/TVM	G Raj Kumar	Sub Inspector	Police	25-01-2017	E11(VC02/2015/TVM)8370/15
34	VC16/2015/CRE	MB Sreekumar	Sub Inspector	Police	24-12-2016	E11(VC16/2015/CRE)16686/15
35	VC06/2013/IDK	Najeeb	Taluk Surveyor	Revenue	20-02-2014	28626/13
36	VC04/2011/KTM	PA Gopalan, Indira Sivadasan, CK Nazeer	Former VO, Former Ward Member, Former Vice President	Revenue	26-11-2012	10768/11
37	VC01/2014/IDK	Joy Kuriakkose	Tahasildar	Revenue	11-02-2015	5756/14
38	VC02/2013/SCK	Rajasekhara Rao	Addl VO	Revenue	19-06-2015	37952/12

SI No	VC No	Name of Accused	Designation	Dept	Date of Report Sent to Govt	Directorate reference No
39	VC04/2014/KNR	C Sameesh, KR Ajayakumar, NK Sarish	Spl VO, VO, VFA	Revenue	18-11-2014	10553/14
40	VC01/2012/KSD	VS Achuthanandan, KP Rajendran, KR Muraleedharan IAS, Sheela Thomas IAS, PK Soman, Krishnan Kutty IAS, Anand Singh, Suresh	Former CM, Former Minister for Revenue, Retired, Pvt Person	Revenue	03-12-2012	2237/12
41	VC01/2013/SCE	TP Sanjayyan	Former VO	Revenue	23-09-2014	35026/12
42	VC05/2011/SIU-1	Rajasree Ajith & 13 others	Former MD, KTDPC	KTDPC	25-06-2016	C4(VC05/2011/SIU-1)5822/11
43	VC20/2015/PKD	PA Ajith Kumar & 5 Others	AMVI	Motor Vehicle	05-06-2017	E15(VC20/2015/PKD)13865/15
44	VC04/2013/EKM	TC Mathew & Others	Secretary, Kerala Cricket Association	Sports	05-10-2015	E17(VC04/2013/EKM)7705/13
45	VC02/2012/SIU-1	PB Unnikrishnan, Prem Kumar, Rajan Nair, MK Prashobh, Umesan	Ex Mission Director, Group Director, Addl Directors	C-Dit	16-08-2016	VC02/2012/SIU-1
46	VC16/2012/KNR	Jose Abraham	Spl Officer, KSNK	KSNK		VC16/2012/KNR
47	VC05/2011/KTM	AG Korah & 2 Others	Senior Geologist	Mining & Geology	29-11-2012	E24(VC05/2011/KTM)11389/11
48	VC04/2014/WYD	Yasodharan, Anith Koyan, Shiju MN, Biju	Dist Officer PCB, Asst Env Engineer, PCB, Asst, Eng, PCB, Driver	Pollution Control Board	13-08-2015	C3(VC04/2014/WYD)435/15
49	VC08/2012/TSR	TG Raveedranath & others	President, Cochin Devaswom Board	Devaswom	02-05-2015	C2(VC08/2012/TSR)16007/12

SI No	VC No	Name of Accused	Designation	Dept	Date of Report Sent to Govt	Directorate reference No
50	VC07/2012/TSR	Remani & Others	Secretary, Cochin Devaswom Board	Devaswom	29-01-2014	C2(VC07/2012/TSR)12884/12
51	VC04/2012/PKD	P Sreedharan & Others	Former Trustee, Cheruplassery Aiyappa	Devaswom	06-03-2014	C3(VC04/2012/PKD)775/12
52	VC01/2012/PTA	Madhusoodanan Pillai & Others	Sub Group Officer	Devaswom	26-12-2014	C1(VC01/2012/PTA)
53	VC18/2012/TSR	Thermabil Ramakrishnan, Radhakrishnan, Remani	MLA, Pvt Persons	LSGD	15-07-2016	(VC18/2012/TSR)/25745/12
54	VC01/2013/IDK	Arun N Kollappan, Roy Issac & 4 Others	Asst Engineer, Arakkulam Grama Panchayath, Asst Ex Engineer, Idukki Block Panchayath, Pvt Persons	LSGD	05-11-2016	(VC01/2013/IDK)/2080/13
55	VC01/2013/WYD	Pv Thomas, MG Baby, M Eswaran, KK Udayappan, PV Eldo	Former Project Officer, Poverty Alleviation Unit, Waynad, BDOs, Director, NBRDS, Kalpetta	LSGD	07-03-2015	(VC01/2013/WYD)/11080/13
56	VC05/2014/KLM	G Pramod, M Jayakumaran, & 3 others	Former Block Panchayath President, Anchal, Clerks, JBDO	LSGD	19-03-2016	(VC05/2014/KLM)/37937/14
57	VC01/2014/KSD	MV Krishnan, R Unnikrishnan, K Aravindakshan Nair	Former President, Secretary, Pvt Person	Panchayath	18-07-2016	C6(VC01/2014/KSD)7049/14
58	VC05/2014/KTM	M R Anil Kumar	LDC, Poonjar, GP	Panchayath	02-04-2016	C6(VC05/2014/KTM)456/14
59	VC06/2012/KNR	Balachandran Nair	Former Secretary	Panchayath	20-12-2012	C6(VC06/2012/KNR)19327/12
60	VC01/2011/IDK	Madanamohanan	Former Secretary , Mamkulam GP	Panchayath	28-06-2013	C6(VC01/2011/IDK)17183/11

SI No	VC No	Name of Accused	Designation	Dept	Date of Report Sent to Govt	Dir. No
61	VC04/2012/IDK	Dileep Kumar, N Yesudas	Asst Engineer, Azhutha BP	Panchayath	19-11-2014	C6(VC04/2012/IDK)23057/12
62	VC07/2015/NRK	M Dharmaraj	Asst Secretary, Kunnamangalam Panchayath	Panchayath	13-08-2015	C3(VC07/2015/NRK)5988/15
63	VC01/2013/CRE	PM Mary	Former Overseer, Chernallor Panchayth	LSGD	28-03-2017	E13(VC01/2013/CRE)
64	VC06/2013/TSR	PU Prajeesh	Former LDC, Varantrappilly GP	Panchayath	07-11-2015	C2(VC06/2013/TSR)16180/13
66	VC001/2012/MPM	Prema and 8 others	Headmistress	Education	06-02-2014	C3(VC001/2012/MPM)23304/12

SL. NO	VC NO	NAME OF THE ACCUSED	DESIGNATION	DEPA RT MENT	DATE OF REPORT SENT TO GOVT	DIRECTORATE REFERENCE NUMBER	PRESENT STAGE
1	VC 06/2011/EKM	V. V. Aliyar	Asst. Engineer, Kothamangalam Municipality	LSGD	30-12-2013	C2(VC 06/2011/EKM)26714/11	Final report in VC 6/2011/EKM submitted before the Hon'ble Court of Enquiry Commissioner & Special Judge Thrissur on 07/03/14 and the Court accepted the same on 30/04/2014
2	VC 02/2013/PKD	K. Prasad	Jr. Health Inspector Gr. II, Ottappalam Municipality	LSGD	13-07-2014	C2(VC 02/2013/PKD)25467/13	Final report in VC 02/13/PKD submitted before the Hon'ble Court of Enquiry Commissioner & Special Judge Thrissur on 07/08/14 and the Court accepted the same on 16/04/2015
3	VC 06/2015/CRE	A. A. Shamsudeen	Former Asst. Exe. Engineer, Cochin Corporation	LSGD	17-03-2017	C2(VC 06/2015/CRE)1950/15	Final report submitted before the Hon'ble Enquiry Commissioner & Special Judge, Muvattupuzha as FAD and the Court accepted the same on 16.07.2017.
4	VC 14/2015/CRE	N. Santhosh Kumar	Former Municipal Secretary, Thrikkakkara Municipality	LSGD	05-11-2016	C2(VC 14/2015/CRE)9524/15	Final report submitted to the Hon'ble Court on 26/12/16. The same was accepted by the Court on 02/03/2017 and copy send to Govt. on 30/04/2018
5	VC 04/2015/CRE	B. R. Omprakash	Asst. Engineer, Cochin Corporation	LSGD	24-05-2017	C2(VC 04/2015/CRE)	Factual report submitted before the Court and copy of the report sent to LSGD on 09.03.2018, vide Letter No.Vig-D1/51/2018-Vig for further action.
6	VC 01/2012/EKM	(1) Marykutty Baby (2) Sheik Ismail. A	(1) Private Person (2) Former Town Planning Officer, Cochin Corporation	LSGD	10-04-2015	C2(VC 01/2012/EKM)9265/12	Final report in VC 01/12/EKM was submitted before the Hon'ble Enquiry Commissioner & Special Judge Muvattupuzha on 08/03/2018 as further action dropped and Tribunal Enquiry Order against A3 & A4 has not been received so far

SLNO	VC NO	NAME OF THE ACCUSED	DESIGNATION	DEPARTMENT	DATE OF REPORT SENT TO GOVT	DIRECTORATE REFERENCE NUMBER	PRESENT STAGE
7	VC 09/2014/SCE	T O Sooraj IAS	Former Secretary, PWD	PWD	28-10-2015	T3 (VC 09/2014/SCE) 37831/14	The case was chargesheeted before the Hon'ble Enquiry Commissioner & Special Judge, Muvattupuzha on 25/01/2018.
8	VC 05/2013/EKM	Sajeela KL, Ambika NP	Asst. Exe Engineer, PWD	PWD	30-06-2016	C2 (VC 05/2013/EKM)18257/13	Final Report in VC 05/2013/EKM was submitted before the Hon'ble Enquiry Commissioner & Special Judge Muvattupuzha on 04/05/2013 by referring as further action dropped
9	VC 18/2015/KKD	(1) Latheesan K, (2) Prakash Babu PK, (3) Manojan	(1) Asst. Engineer, (2) Asst. Exe. Engineer, (3) Overseer.	PWD	11-05-2017	E27 (VC 18/2015/KKD) 30480/15	Final report in VC 18/15/KKD with the recommendation of TE was submitted before the Hon'ble Court on 20/09/2017. The Court rejected the report and ordered to conduct further investigation. Now the case is under investigation.
10	VC 01/2013/ERK	(1) P. Martin, (2) Anny Stepen, (3) T J Jose Michael, (4) Laly P. Iype	(1 & 2) Former Secretary, Kottayam Municipality, (3) Former Municipal Engineer, Kottayam, (4) Former Rationing Inspector, Kottayam	LSGD	08-05-2017	E26 (VC 01/2013/ERK) 15056/13	Govt. vide Lr.No. Vig-D1/164/2017/Vig. dated 31/01/2018 accepted the recommendation of VACB.
11	VC 01/2012/KTM	(1)V.M.Thankachan (2)George Varghese (3)P.S. Sadanandan	(1)1st Grade Overseer (2)Formerly Overseer Cd.1 (3)LD Clerk.	LSGD	02-01-2013	C6 (VC 01/2012/KTM) 836/2012	GO(Rt)2862/13/LSGD dtd. 22/11/13 finalized all further actions against George Varghese. GO(Rt)66/15/Vig. dtd. 14/05/2015 finalized action against Sri. VM.Thankachan.

SLNO	VC NO	NAME OF THE ACCUSED	DESIGNATION	DEPARTMENT	DATE OF REPORT SENT TO GOVT	DIRECTORATE REFERENCE NUMBER	PRESENT STAGE
12	VC 16/2013/KKD	(1) A.K. Premajam (2) Ramachandran (3) C.K. Surendran, (4) P.T. Nidheesh	(1) Former Mayor (2) Asst. Engineer (3) Asst. Exe Engineer (4) Clerk Kozhikode Corporation	LSGD	07-01-2015	C3 (VC 16/2013/KKD) 35837/13.	Final Report in VC 16/13/KKD recommending Department Action has been accepted by the Hon'ble Court on 14/09/2015. The same has been intimated to Govt
13	VC 08/2012/KNR	(1) K. Praveen Kumar (2) Mini A.S. (3) Remani (4) P.N. Anni (5) K.P. Dinesan (6) PP Manoharan (7) T. Ramesh (8) K.T. Pradeep Kumar (9) C.H. Jayaram	(1) Former Revenue Inspector (2) Former Building Inspector, (3) Former E3 Clerk (4, 5 & 6) Former Revenue Inspector (7) Former Building Inspector (8) Former Municipal Engineer (9) Former Revenue Inspector, Kannur University.	LSGD	05-01-2015	C6 (VC 08/2012/KNR) 29139/2012	Govt vide Lr.No 245/D1/2015/Vig. dated 23/01/2015 accepted the recommendation of VACB. G.O(Rt) No.3640/2017 Dated 10/11/2017 finalized the actions against accused.
14	VC 07/2012/KNR	(1) T. Ramesan (2) K.K. Prakasan (3) T. Jose Mathew (4) Charles.	(1) Former Building Inspector, (2 & 3) Former Asst. Engineer, (4) Former Municipal Engineer, Kannur Municipality.	LSGD	28-01-2014	C6 (VC 07/2012/KNR) 23080/12	Final Report in VC 07/2012 was rejected by the Hon'ble Enquiry Commissioner & Special Judge, Kozhikkode on 14/07/2015. The same is intimated to Government Govt. vide Lr.No. 11456/D1/15/Vig. dated 04/03/2016 informed that Govt. has requested Legal Opinion from AG in this matter.
15	VC 05/2012/KKD	(1) M. Bhaskaran (2) PT Abdul Latheef (3) S. Vijayakumar	(1) Former Manager (2) Deputy Mayor (3) Former Secretary, Kozhikode Corporation.	LSGD	18-12-2012	C3 (VC 05/2012/KKD) 27207/12	Final Report in VC 05/2012/KKD as FAD has been accepted by Hon'ble Court on 14/01/2016.

SLNO	VC NO	NAME OF THE ACCUSED	DESIGNATION	DEPARTMENT	DATE OF REPORT SENT TO GOVT	DIRECTORATE REFERENCE NUMBER	PRESENT STAGE
16	VC 03/2014/WYD	T S Sumina	Agriculture Officer	Agriculture	16-09-2015	C3 (C 03/2014/WYD) 42406/14	G.O. No. 15761/B2/14/Vig. dtd. 08/07/2016 ordered to recover Rs. 1000.85/- from the suspect officer.
17	VC 09/2011/PKD	M K Damodaran Nair	Deputy Director, Agriculture	Agriculture	18-01-2013	C3 (VC 09/2011/PKD) 17174/11.	The case was chargesheeted before the Hon'ble Enquiry Commissioner & Special Judge, Thrissur on 24/06/2013 as CC 14/13 & CC 15/13.
18	VC 01/2011/WYD	(1) Prince Thomas (2) Suresh Babu (3) Sajesh (4) Viswanathan, (5) Siraj (6) Subramanian (7) Prabhakaran (8) K.K. Sukumaran (9) Paulose, (10) Sunil (11) Babukutty Joseph (12) Jayarajan, (13) Clement	Agriculture Assistants.	Agriculture	24-12-2014	C3 (VC 01/2011/WYD) 16049/11 ACS to Govt. 25/03/2015 ACS to Govt. 07/04/2015.	Departmental Action against the SOs' vide Govt. Lr.No. 17097/B2/14/Vig. dated 20/05/2016.
19	VC 04/2013/KLM	K Unnikrishnan	District Supply Officer	Civil Supplies	10-04-2015	C1 (vC 04/2013/KLM)	G.O(Rt).351/15/F&CS Dept. dtd. 03/11/2015 finalized the Departmental action against the accused. Final report submitted before the Hon'ble Enquiry Commissioner & Special Judge, TVM on 12/01/2016.

SL. NO	VC NO	NAME OF THE ACCUSED	DESIGNATION	DEPART MENT	DATE OF REPORT SENT TO GOVT	DIRECTORATE REFERENCE NUMBER	PRESENT STAGE
20	VC 17/2015/PKD	(1) Gitty George (2) Sri. V. Rameshan Nair	(1) Former CTO	Commercial Taxes	09-09-2016	C3 - 4166/15	Govt. vide Lr. No. 10183/A2/16/Vig dated 20/10/2016 accepted the recommendation of Vigilance and Anti – Corruption Bureau
21	VC 01/2012/SIU-1	Anil. X IAS	Former MD, KSID	Co-operative	15-12-2016	C4 - 2159/12	Final report submitted before the Hon'ble Enquiry Commissioner & Special Judge, Thiruvananthapuram on 05/04/2018 as FAD
22	VC 01/2012/TVM	(1) Komalam (2) Mohan Kumar (3) Suma	(1) Former President, Pachalloor (2) Former Secretary (3) Former Member	Co-operative	30-12-2013	C1 - 27406/11	Government vide letter. No. 42/B2/14/Vig dated 03/03/2014 accepted the recommendation. The case is under trial.
23	VC 02/2012/CRE	(1) Biswanath Sinha IAS (2) John Daniel	(1) Former MD, KSCB (2) GM, KSCB	Co-operative	26-09-2013	C1 - 12535/12	Report in VC 02/2012/CRE forwarded to Government on 26/09/2013 recommending FAD. But the Court of EC & SJ, TSR ordered to conduct further investigation on certain points. Accordingly further investigation completed and RSG on 01/06/2018 recommended appropriate departmental action against A1.
24	VC 04/2012/ALP	(1) Purushan (2) Thankappan	(1) Former Secretary, Kuttamangalam (2) Member	Co-operative	26-04-2014	C6 – 24984/12	Enquiry completed and the Director, DVACB has decided to file the charge sheet before the Local Court.

SLNO	VC NO	NAME OF THE ACCUSED	DESIGNATION	DEPARTMENT	DATE OF REPORT SENT TO GOVT	DIRECTORATE REFERENCE NUMBER	PRESENT STAGE
25	VC 03/2011/ALP	(1) Sahadevan (2) Rajappan Chettiar (3) Subair Kutty (4) Sreenivasan, (5) Maniyamma (6) Jayaprakash (7) Vijayan Pillai	Director Board Member	Co-operative	16-01-2013	C6- 1263/11	Govt. vide Lr. No. 729/B2/2013/Vig. dated 23/03/2013 accepted the recommendation of VACB.
26	VC 13/2012/KNR	(1) TK Abdul Samad (2) Sanil Kumar (3) Jigeesh	(1) SS, AEO, Payyaur (2) Sr. clerk, AE Payyannur	Education	01-12-2014	C6 (VC 13/2012/KNR) 38058/12	Govt. vide Lr.No. 15540/B2/14/Vig. dated 03/02/2016 accepted the recommendation of VACB and forwarded the report to General Education Department.
27	VC 17/2012/TSR	CT Maagi	Headmistress, Appu Master Memorial HSS, Thrissur.	Education	29-01-2014	C1 (VC 17/2012/TSR) 24193/12	Govt. vide Lr.No. 2254/B2/14/Vig. dtd. 20/05/2014 accepted the recommendation of VACB.
28	VC 10/2013/TSR	Antony	Former Principal GVMS, Thaikulam	Education	19-11-2018	C2 (VC 10/2013/TSR) 18669/13	Direction has been issued on 19/09/2018 to register the case at Local Police Station.
29	VC 13/2012/IDK	Rahul	Range Officer, Forest, Adimaly.	Forest	18-06-2015	C6 (VC 13/2012/IDK) 39099/12	GO(Rt) No. 96/2018/F&WLD dated 28/02/2018 ordered disciplinary action against Rahul.
30	VC 06/2013/SIU-II	(1) S. Shaji (2) G Madhu (3) D. Ullas (4) DB Prasad (5) Sanoma Abraham (6) Rajendran Nair	(1) Clerk, Fire & Rescue HQ, TVM (2) Clerk, Fire & Rescue HQ, TVM (3) SHO, HQ (4) DO (5) Former AA, (6) Former AO	Fire & Rescue	07-04-2016	C4 (vC 06/2013/SIU-2) 29735/13	Give direction to Investigating Officer on 17/09/2018 to File Chargesheet before the Hon'ble Court after obtaining Prosecution Sanction Order.

SLNO	VC NO	NAME OF THE ACCUSED	DESIGNATION	DEPARTMENT	DATE OF REPORT SENT TO GOVT	DIRECTORATE REFERENCE NUMBER	PRESENT STAGE
31	VC 06/2014/SCE	ME Shajahan	Circle Inspector	Police	29-03-2017	C11 (VC 06/2014/SCE) 29131/14	The case was chargesheeted before the Hon'ble Enquiry Commissioner & Special Judge, Kottayam on 24/10/2017.
32	VC 02/2014/SCT	R. Anil Kumar	Deputy Supdt of Police	Police	07-12-2016	E 11 (VC 02/2014/SCT) 36517/14	Prosecution Sanction Order with physical signature awaited. Government vide Lr.No. VIG-A1/107/2018-VIG. dtd. 06/09/2018, Govt. have directed to Home Department for forwarding revised Prosecution Sanction Order.
33	VC 02/2015/TVM	G Raj Kumar	Sub Inspector	Police	25-11-2017	E11 (VC 02/2015/TVM) 8370/15	The final report in VC 02/2015/TVM submitted before the Hon'ble Enquiry Commissioner & Special Judge, TVM to drop further action in the case and to proceed a TE against the accused. The same has accepted by the Court on 20/01/2017. Govt. have issued memo of charges against accused Vide Order No. 1074/A1/17/Vig. dated 22/07/2017. Acccused filed OA No. 2687/2017 before the Hon'ble KAT challenging the memo of charges issued by the Govt.

SLNO	VC NO	NAME OF THE ACCUSED	DESIGNATION	DEPARTMENT	DATE OF REPORT SENT TO GOVT	DIRECTORATE REFERENCE NUMBER	PRESENT STAGE
34	VC 16/2015/CRE	MB Sreekumar	Sub Inspector	Police	24-12-2016	E11 (VC 16/2015/CRE)16686/15	Final decision not received from Government. The final report submitted to Hon'ble Court on 12/03/2018 and final judgement not pronounced till date.
35	VC 06/2013/IDK	Najeem	Taluk Surveyor	Revenue	20-02-2014	28626/13	Govt. vide Lr.No. 3081/E2/14/Vig. dtd. 26/03/2014, report forwarded to Revenue Department for taking Departmental Action.
36	VC 04/2011/KTM	(1) PA Gopalan (2) Indira Sivadasan, (3) CK Nazeer	(1) Former VO, (2) Former Ward Member, (3) Former Vice President	Revenue	26-11-2012	10768/11	Vide order dated 05/02/2013 of Enquiry Commissioner & Special Judge, Kottayam accepted the Final Report as FAD.
37	VC 01/2014/IDK	Joy Kuriakose	TahasildarTaluk Office, Thodupuzha.	Revenue	11-02-2015	5756/14	Govt. vide Lr.No. 2054/E1/15/Vig. dtd. 28/03/2015, report forwarded to Revenue Department for taking Departmental Action against Witness-17, Smt. Shiny Cherian, Junior Superintendent, Taluk Office, Thodupuzha.
38	VC 02/2013/SCK	Rajasekhara Rao	Additional VO	Revenue	19-06-2015	37952/12	Final report in VC 02/2013/SCK as FAD accepted by the Hon'ble Court on 04/03/2017.
39	VC 04/2014/KNR	(1) C Sameesh (2) KR Ajayakumar (3) N.K. Sarish	(1) Special VO (2) VO (3) VFA	Revenue	18-11-2014	10553/14	GO(MS)No.36/15/Vig. dated 06/10/2015 , Govt. accepted the recommendation of Vigilance and Anti-Corruption Bureau and ordered Tribunal Enquiry against Accused.

SLNO	VC NO	NAME OF THE ACCUSED	DESIGNATION	DEPARTMEN T	DATE OF REPORT SENT TO GOVT	DIRECTORATE REFERENCE NUMBER	PRESENT STAGE
40	VC 01/2012/KSD	(1) VS Achuthanandan (2) KP Rajendran (3) KR Muraleedharan IAS (4) Sheela Thomas IAS (5) PK Soman (6) Krishnankutty IAS (7) Anand Singh, (8) Suresh	(1) Former CM, (2) Former Minister for Revenue (3) Retired..... PVT Person	Revenue	03-12-2012	2237/12.	FIR against Accused 1 Sri.V.S.Achuthanandhan quashed by the Hon'ble High Court. An interim stay has been granted and directed not to submit final report till further order.
41	VC 01/2013/SCE	TP Sanjayyan	Former VO	Revenue	23-09-2014	35026/12	Report send to Government on 23/09/14 as FAD. Final report filed before the Hon'ble Enquiry Commissioner & Special Judge, Kottayam on 29/10/2014 as FAD.
42	VC 05/2011/SIU-1	Rajasree Ajith & 13 others	Former MD,KTDFC	KTDFC	24-06-2016	C4 (VC 05/2011/SIU-1) 5822/11	The case was split into 3 parts for investigation. The first part was chargesheeted Before the Hon'ble Enquiry Commissioner & Special Judge, Tvpm. On 02/04/2018 numbered CC 04/1/2018. 2nd and 3rd part of the case were under investigation.
43	VC 20/2015/PKD	PA Ajith kumar & 5 others	AMVI	Moto Vehicle	30-05-2017	E15 (VC 20/2015/PKD) 13865/15	Final report in VC 20/2015/PKD filed as FAD before the Hon'ble Enquiry Commissioner & Special Judge, Thrissur on 12/02/2018.

SLNO	VC NO	NAME OF THE ACCUSED	DESIGNATION	DEPARTMENT	DATE OF REPORT SENT TO GOVT	DIRECTORATE REFERENCE NUMBER	PRESENT STAGE
44	VC 04/2013/EKM	TC Mathew & Others	Secretary, Kerala Cricket Association	Sports	05-10-2015	E17(VC 04/2013/EKM) 7705/13	The Hon'ble High Court quashed the Case. A writ appeal (682/2017) was filed by Government of Kerala against the order of Hon'ble High Court of Kerala in WP@ 15389/2014 dated 15/07/2015.
45	VC 02/2012/SIU-1	(1) PB Unnikrishnan (2) Prem Kumar (3) Rajan Nair, (4) MK Prashobh, (5) Umesan	Ex Mission Director, Group Director, Additional Directors	C-Dit	16-08-2016	VC 02/2012/SIU-1	Final Report in VC 02/2012/SIU-1 as FAD has accepted by the Hon'ble Court on 31/08/2017 and same is forwarded to Government on 25/10/2017
46	VC 16/2012/KNR	Jose Abraham	Spl Officer, KSNK	KSNK		VC 16/2012/KNR	Final report in VC 16/2012/KNR rejected by the Hon'ble Enquiry Commissioner & Special Judge, Thalassery on 05/11/2016. Case is under re-investigation.
47	VC 05/2011/KTM	(1)AG Korah (2)Joseph KM (3)M Ginadev	(1)Senior Geologist	Mining & Geology	29-11-2012	E24 (VC 05/2011/KTM) 11389/11	GO(Rt) No. 353/2016/ID dated 04/04/2016 finalized disciplinary action against A.G.Korah.
48	VC 04/2014/WYD	(1) Yasodharan, (2) Anith Koyan, (3) Shiju MN, (4) Biju	(1) Dist Officer PCB (2) Asst. Env Engineer PCE (3) Asst. Engineer PCE (4) Driver	Pollution Control Board	13-05-2015	C3 (VC 04/2014/WYD) 435/15	Govt Vide G.L.No. 10620/C2/2015/Vig dated 29/08/2016, report sent to the Secretary, Environment Department to take necessary action.
49	VC 08/2012/TSR	TG Raveendranath & others	President, Cochin Devaswam Board	Devaswom	02-05-2015	C2 (VC08/2012/TSR) 16007/12	Final report in VC 08/12/TSR was submitted before the Hon'ble Enquiry Commissioner & Special Judge, Thrissur on 06/07/2015.

SLNO	VC NO	NAME OF THE ACCUSED	DESIGNATION	DEPARTMENT	DATE OF REPORT SENT TO GOVT	DIRECTORATE REFERENCE NUMBER	PRESENT STAGE
S0	VC 07/2012/TSR	Remani & Others	Secretary, Cochin Devaswom Board	Devaswom	29-01-2014	C2 (VC 07/2012/TSR) 12884/12	Final Report in VC 07/2012/TSR was submitted before the Hon'ble Enquiry Commissioner & Special Judge , Thrissur on 06/03/2014 and the same was accepted by the Hon'ble court on 23/09/14. Copy of the order forwarded to Govt on 23/09/14 and Govt. Vide GL.No. 2289/E2/14/Vig. dtd 18/10/2014 forwarded to same to GAD(Spl.A)Dept. for n/a.
S1	VC 04/2012/PKD	P. Sreedharan & others	Former Trustee, Cherpulassery Aiyappa	Devaswom	06-03-2014	C3(VC 04/2012/PKD) 775/12	Final Report in VC 14/2012/PKD was submitted before the Hon'ble Enquiry Commissioner & Special Judge,Thrissur on 30/04/2014 and the same was accepted by the Hon'ble Court on 19/08/2017. Copy of the order forwarded to Government on 09/11/2017.
S2	VC 01/2012/PTA	Madhusoodanan Pillai & Others	Sub Group Officer	Devaswom	26-12-2014	C1 (VC 01/2012/PTA)	Final Report in VC 01/2012/PTA accepted by the Hon'ble Court and the copy of final order forwarded to Government on 22/05/2018.
S3	VC 18/2012/TSR	(1) Therambil Ramakrishnan (2) Radhakrishnan (3) Remani	(1) MLA (2 & 3) Pvt. Persons	lsGD	15-07-2016	(VC 18/2012TSR) 25745/12	Final report in VC 18/12/TSR as FAD was submitted before the Hon'ble Enquiry Commissioner & Special Judge, Thrissur

SLNO	VC NO	NAME OF THE ACCUSED	DESIGNATION	DEPARTMENT	DATE OF REPORT SENT TO GOVT	DIRECTORATE REFERENCE NUMBER	PRESENT STAGE
54	VC 01/2013/IDK	(1) Arun N. Kollappan (2) Roy Issac & 4 others	(1) Asst Engineer Arakkulam Grama Panchayath, (2) Asst. Ex. Engineer, Idukki Block Panchayath & Pvt. Persons.	LSGD	05-11-2016	(VC 01/2013/IDK) 2080/13	Prosecution Sanction Order pending.Letter send to The Additional Chief Secretary to Government on 23/05/2018 for taking early action to issue PSO signed by competent authority himself for successful prosecution.
55	VC 01/2013/WYD	(1) PV Thomas (2) MG Baby (3) M Eswaran (4) KK Udayappan, (5) PV Eldo	(1) Former Project Officer (2) Poverty Alleviation Unit Wayanad (3&4) BDOs, (5) Director NBRDS, Kalpetta	LSGD	07-03-2015	(VC 01/2013/WYD) 11080/13 No. C8 (LC) 8967/15 , CJM Kalpetta	The Case wa chargesheeted before the Hon'ble Chief Judicial Magistrate Court, Kalpetta as CC. 329/2015.
56	VC 05/2014/KLM	G Pramod, M. Jayakumaran & 3 others	Former Block Panchayath President, Anchal Clerks, JBDO	LSGD	19-03-2016	(VC 05/2014/KLM) 37937/14	Final report in VC 05/2014/KLM was submitted before the Hon'ble Enquiry Commissioner & Special Judge Thiruvananthapuram on 04/05/2013.

SLNO	VC NO	NAME OF THE ACCUSED	DESIGNATION	DEPARTMENT	DATE OF REPORT SENT TO GOVT	DIRECTORATE REFERENCE NUMBER	PRESENT STAGE
57	VC 01/2014/KSD	(1) MV Krishnan (2) R. Unnikrishnan (3) K. Aravindakshan Nair	(1) Former President (2) Secretary (3) Pvt Person	Panchayath	18-07-2016	C6 (VC 01/2014/KSD) 7049/14 Further Investigation Revise FIR pending.	After completion of investigation of the case, DySP, VACB, KSD has filed final report before Hon'ble EC&SJ, Thalassery treating as FAD and recommending to initiate recovery of loss amount from concerned responsible officers. The factual repot and concerned records has been forwarded on 18/07/2018. But the Hon'ble Court after perusing the case diary rejected the Final Report and order to conduct further investigation to reveal whethe there any conspiracy in between A1 to A3 in disbursing the amount without following proper procedure or whether any common itention is shared by A1 to A3 regarding the transaction involved in the case. Now the case was under further investigation.
58	VC 05/2014/KTM	(1)TM Arif (2)MR Anil kumar	(1) Panchayath Secretary (2)LDC, Poonjar GP	Panchayath	18-07-2016	C6 (VC 05/2014/KTM) 456/14	Govt. vide Lr.No. 14320/D3/2015/Vig. dtd. 30/04/2016 acpeted the recommendation of VACB.

SLNO	VC NO	NAME OF THE ACCUSED	DESIGNATION	DEPARTMENT	DATE OF REPORT SENT TO GOVT	DIRECTORATE REFERENCE NUMBER	PRESENT STAGE
59	VC 06/2012/KNR	Balachandran Nair	Former Secretary	Panchayath	20-12-2012	C6 (VC 06/2012/KNR) 19327/12	Govt Vide G.L.No. 121/D1/15/Vig dated 16/02/2015, report send to the LSGD Department to take necessary action.
60	VC 01/2011/IDK	Madanamohanan	Former Secretary, Mamkulam GP	Panchayath	28-06-2013	C6 (VC 01/2011/IDK) 17183/11	Govt Vide G.L.No. 8075/D3/11/Vig dated 05/09/2013, report send to the LSGD Department to take necessary action.
61	VC 04/2012/IDK	(1) Dileep kumar (2) N Yesudas	Asst. Engineer, Azhutha BP	Panchayath	19-11-2014	C6 (VC 04/2012/IDK) 23057/12	Govt Vide G.L.No. 14911/E3/14/Vig dated 25/11/2014, report send to the LSGD Department to take necessary action.
62	VC 07/2015/NRK	M Dharmaraj	Asst. Secretary, Kunnamangalam Panchayath	Panchayath	FIR & Special Report send on 8/13/2015	C3 (VC 07/2015/NRK) 5988/15	Investigation Pending
63	VC 01/2013/CRE	P M Mary	Former Overseer, Cheranalloor Panchayath	LSGD	28-03-2017	E13 (VC 01/2013/CRE)	Prosecution Sanction Order awaited.
64	VC 06/2013/TSR	PU Prajeesh	Former LDC, Varantrappilly GP	Panchayath	07-11-2015	C2 (VC 06/2013/TSR) 16180/13	Prosecution Sanction Order awaited.
65	VC 01/2012/MPM	Prema and 8 others	Head mistress	Education	06-02-2014	C3 (VC 01/2012/MPM) 23304/12	Govt. vide Lr.No. 2651/B2/14/Vig dated 28/03/2014 accepted the recommendation of VACB and forwarded the report to General Education Department. Prosecution Sanction Order awaited.

DS
9/10/14

Vigilance Cases under Trial in Enquiry & Special
Judge Court, Thiruvananthapuram

SI No.	VC No.
1	VC001/2014/SRT
2	VC003/2012/SRT
3	VC004/2014/SRT
4	VC006/2013/SRT
5	VC002/2014/SIU
6	VC004/2011/SIU
7	VC007/2011/SIU
8	VC002/2011/SIU2
9	VC003/2011/SIU2
10	VC001/2011/TVM
11	VC001/2012/TVM
12	VC001/2015/TVM
13	VC002/2012/TVM
14	VC003/2014/TVM
15	VC003/2015/TVM
16	VC004/2012/TVM
17	VC004/2013/TVM
18	VC006/2013/TVM
19	VC003/2014/KLM
20	VC004/2012/KLM
21	VC005/2011/KLM
22	VC007/2013/KLM
23	VC009/2011/KLM
24	VC011/2011/KLM
25	VC001/2011/PTA
26	VC001/2014/PTA
27	VC001/2015/PTA
28	VC002/2014/PTA
29	VC002/2015/PTA

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SI No.	VC No.
30	VC003/2013/PTA
31	VC003/2014/PTA
32	VC004/2014/PTA

Trial Cases in Vigilance Tribunal
Thiruvananthapuram

SI No.	VC NO.
1	VC001/2011/ERK
2	VC003/2011/ERK
3	VC009/2013/TVM
4	VC005/2013/KLM
5	VC009/2013/EKM

Trial Cases in Enquiry Commissioner and
Special Judge, Muvattupuzha

SI No.	VC NO.
1	VC005/2012/ERK
2	VC006/2012/ERK
3	VC004/2011/CRE
4	VC001/2012/IDK
5	VC001/2014/IDK
6	VC003/2011/IDK
7	VC003/2013/IDK
8	VC004/2011/IDK
9	VC005/2011/IDK
10	VC006/2012/IDK
11	VC008/2013/IDK
12	VC009/2012/IDK
13	VC010/2012/IDK
14	VC011/2012/IDK
15	VC012/2012/IDK
16	VC013/2012/IDK
17	VC001/2011/EKM
18	VC001/2013/EKM
19	VC001/2014/EKM
20	VC002/2013/EKM
21	VC003/2011/EKM
22	VC003/2012/EKM
23	VC006/2014/EKM
24	VC007/2013/EKM
25	VC008/2012/EKM
26	VC008/2013/EKM
27	VC018/2015/CRE
28	VC004/2014/EKM
29	VC004/2012/CRE

**Trial Cases in Enquiry Commissioner and
Special Judge, Kottayam**

SI No.	VC NO.
1	VC002/2011/ERK
2	VC002/2012/ERK
3	VC003/2012/ERK
4	VC002/2011/SCE
5	VC003/2013/SCE
6	VC001/2011/ALP
7	VC004/2011/ERK
8	VC004/2011/ALP
9	VC004/2013/ALP
10	VC005/2013/ALP
11	VC005/2014/ALP
12	VC006/2014/ALP
13	VC001/2011/KTM
14	VC001/2014/KTM
15	VC002/2012/KTM
16	VC002/2015/KTM
17	VC004/2014/KTM
18	VC005/2014/KTM
19	VC010/2011/KTM
20	VC002/2011/KTM
21	VC003/2011/KTM
22	VC004/2011/KTM
23	VC006/2011/KTM
24	VC007/2011/KTM
25	VC008/2011/KTM
26	VC003/2014/KTM
27	VC005/2011/KTM
28	VC009/2011/KTM
29	VC008/2012>IDK

13/12/2014

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Trial Cases in Enquiry Commissioner and
Special Judge, Thrissur

SI No.	VC NO.
1	VC004/2011/CRE
2	VC001/2012/IDK
3	VC001/2014/IDK
4	VC003/2011/IDK
5	VC003/2013/IDK
6	VC004/2011/IDK
7	VC005/2011/IDK
8	VC006/2012/IDK
9	VC008/2013/IDK
10	VC009/2012/IDK
11	VC010/2012/IDK
12	VC011/2012/IDK
13	VC012/2012/IDK
14	VC013/2012/IDK
15	VC001/2011/EKM
16	VC001/2013/EKM
17	VC001/2014/EKM
18	VC002/2013/EKM
19	VC003/2011/EKM
20	VC003/2012/EKM
21	VC006/2014/EKM
22	VC007/2013/EKM
23	VC008/2012/EKM
24	VC008/2013/EKM
25	VC002/2013/SCE
26	VC001/2014/TSR
27	VC002/2014/TSR
28	VC003/2011/TSR

SI No.	VC NO.
29	VC003/2013/TSR
30	VC004/2012/TSR
31	VC004/2014/TSR
32	VC005/2012/TSR
33	VC007/2014/TSR
34	VC007/2015/TSR
35	VC010/2012/TSR
36	VC012/2012/TSR
37	VC012/2013/TSR
38	VC013/2012/TSR
39	VC015/2013/TSR
40	VC001/2011/PKD
41	VC003/2011/PKD
42	VC003/2012/PKD
43	VC003/2013/PKD
44	VC005/2012/PKD
45	VC005/2015/PKD
46	VC006/2011/PKD
47	VC006/2012/PKD
48	VC008/2012/PKD
49	VC009/2011/PKD
50	VC009/2012/PKD
51	VC011/2012/PKD
52	VC014/2012/PKD
53	VC016/2012/PKD
54	VC001/2013/PKD
55	VC001/2014/PKD
56	VC007/2011/PKD
57	VC007/2012/PKD
58	VC010/2012/PKD

SI No.	VC NO.
59	VC012/2012/PKD
60	VC015/2012/PKD
61	VC003/2014/PKD
62	VC004/2014/PKD
63	VC010/2011/PKD
64	VC016/2015/PKD
65	VC006/2012/TSR
66	VC034/2015/TSR
67	VC011/2015/TSR

**Trial Cases in Enquiry Commissioner and
Special Judge, Kozhikkode**

SI No.	VC NO.
1	VC004/2014/SCK
2	VC007/2012/SCK
3	VC001/2011/MPM
4	VC001/2014/MPM
5	VC002/2012/MPM
6	VC005/2012/MPM
7	VC001/2012/KKD
8	VC001/2014/KKD
9	VC003/2011/KKD
10	VC003/2012/KKD
11	VC013/2013/KKD
12	VC014/2013/KKD
13	VC017/2013/KKD
14	VC001/2011/WYD
15	VC001/2013/WYD
16	VC001/2014/WYD
17	VC004/2014/WYD
18	VC003/2014/WYD
19	VC003/2013/KNR
20	VC003/2012/KNR
21	VC004/2012/KNR
22	VC013/2015/KNR
23	VC003/2015/WYD

Trial Cases in Vigilance Tribunal
Kozhikode

SI No.	VC NO.
1	VC005/2011/PKD
2	VC001/2012/WYD
3	VC004/2014/KNR
4	VC014/2012/TSR

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Trial Cases in Enquiry Commissioner and
Special Judge, Thalassery

SI No.	VC NO.
1	VC002/2012/WYD
2	VC003/2012/WYD
3	VC003/2015/WYD
4	VC001/2013/KNR
5	VC003/2011/KNR
6	VC005/2011/KNR
7	VC005/2014/KNR
8	VC006/2011/KNR
9	VC007/2011/KNR
10	VC008/2012/KNR
11	VC014/2012/KNR
12	VC016/2015/KNR
13	VC018/2012/KNR
14	VC001/2011/KSD
15	VC001/2013/KSD
16	VC002/2012/KSD
17	VC002/2013/KSD
18	VC002/2014/KSD
19	VC003/2013/KSD
20	VC004/2012/KSD

Factual Report Submitted to DVI, LA,
ALA

SI No.	VC No.
1	VC005/2013/SIU
2	VC004/2015/SCT
3	VC002/2011/KKD
4	VC010/2014/KKD
5	VC013/2015/KKD
6	VC015/2013/KKD
7	VC017/2015/KKD
8	VC018/2013/KKD
9	VC020/2013/KKD
10	VC021/2015/KKD
11	VC004/2012/ERK
12	VC003/2011/SIU
13	VC003/2013/SIU
14	VC006/2011/SIU
15	VC003/2014/SCT
16	VC008/2014/KKD
17	VC011/2015/KKD
18	VC009/2012/SCK
19	VC004/2015/PTA
20	VC007/2013/CRE
21	VC007/2015/CRE
22	VC015/2015/CRE
23	VC016/2015/CRE
24	VC019/2015/CRE
25	VC002/2015/EKM
26	VC003/2015/EKM
27	VC005/2014/EKM
28	VC006/2015/EKM

SI No.	VC No.
29	VC007/2014/EKM
30	VC008/2014/EKM
31	VC009/2014/EKM
32	VC019/2015/EKM
33	VC020/2015/EKM
34	VC007/2015/PKD
35	VC009/2015/PKD
36	VC013/2015/PKD
37	VC023/2015/PKD
38	VC002/2014/WYD
39	VC002/2015/WYD
40	VC004/2015/WYD
41	VC005/2012/WYD
42	VC005/2015/WYD
43	VC006/2012/WYD
44	VC006/2014/KNR
45	VC010/2014/KNR
46	VC008/2015/TSR
47	VC009/2012/TSR
48	VC009/2015/TSR
49	VC011/2013/TSR
50	VC019/2012/TSR
51	VC028/2015/TSR
52	VC029/2015/TSR
53	VC033/2015/TSR
54	VC002/2013>IDK
55	VC002/2015>IDK
56	VC007/2012>IDK
57	VC006/2014/TSR
58	VC002/2015/MPM

SI No.	VC No.
59	VC003/2015/MPM
60	VC001/2013/KNR
61	VC006/2011/KNR
62	VC007/2011/KNR
63	VC001/2011/KSD
64	VC001/2013/KSD
65	VC003/2012/KSD
66	VC007/2014/SCE
67	VC002/2012/KSD
68	VC010/2014/SCE
69	VC014/2014/SCE
70	VC001/2014/KLM
71	VC002/2011/KLM
72	VC002/2012/KLM
73	VC003/2011/KLM
74	VC003/2012/KLM
75	VC006/2011/KLM
76	VC006/2015/KLM
77	VC007/2015/KLM
78	VC001/2014/ALP
79	VC002/2014/ALP
80	VC004/2014/ALP
81	VC011/2015/ALP
82	VC013/2015/ALP
83	VC015/2015/ALP
84	VC016/2015/ALP
85	VC005/2015/KTM
86	VC005/2011/EKM
87	VC001/2011/TSR
88	VC003/2014/TSR

Sl No.	VC No.
89	VC008/2015/TSR
90	VC021/2015/TSR
91	VC024/2015/TSR
92	VC008/2015/MPM
93	VC010/2015/MPM
94	VC014/2015/MPM
95	VC005/2014/PKD
96	VC006/2014/KKD
97	VC002/2014/WYD
98	VC002/2015/WYD
99	VC004/2015/WYD
100	VC005/2012/WYD
101	VC005/2015/WYD
102	VC006/2012/WYD
103	VC006/2015/WYD
104	VC003/2013/KNR
105	VC004/2014/KSD
106	VC006/2015/KSD
107	VC011/2015/KSD
108	VC012/2015/KSD
109	VC005/2012/ERK
110	VC006/2012/ERK
111	VC002/2014/SCT
112	VC001/2011/SCK
113	VC007/2011/KLM
114	VC008/2015/ALP
115	VC022/2015/TSR
116	VC004/2012/KKD
117	VC008/2013/KKD
118	VC009/2013/KKD

SI No.	VC No.
119	VC009/2014/KKD
120	VC002/2011/KNR
121	VC003/2012/KNR
122	VC004/2012/KNR
123	VC005/2012/KNR
124	VC005/2014/KSD
125	VC006/2015/IDK
126	VC002/2013/TSR